

COMMITTEES

2007-08

(A REVIEW.)



HARYANA VIDHAN SABHA SECRETARIAT
CHANDIGARH

2008

PREFACE

This brochure gives brief information about the work done by the following Committees of the Haryana Vidhan Sabha constituted for the year 2007-08 :—

1. Committee on Public Accounts.
2. Committee on Public Undertakings.
3. Committee on Estimates.
4. Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes.
5. Committee on Government Assurances.
6. Committee on Subordinate Legislation.
7. Committee on Privileges.
8. House Committee.
9. Library Committee.
10. Committee on Petitions.
11. Rules Committee.
12. Business Advisory Committee.
13. Committee on Yamuna Accords.
14. Committee of Haryana Vidhan Sabha to examine the figures of waived loans of farmers in Haryana.

Chandigarh :

SUMIT KUMAR,
Secretary.

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PUBLIC ACCOUNTS COMMITTEE

The Committee for the year 2007-2008 was nominated by the Hon'ble Speaker in pursuance of the motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 13th March, 2007, authorizing him to nominate the members of the Committee on Public Accounts for the year 2007-2008 on 7th April, 2007 which was notified *vide* Haryana Vidhan Sabha Secretariat Notification No. PAC-1/2007/20, dated 7th April, 2007.

The Committee fixed/held a total number of 56 meetings during the period under review. The names of members and number of meetings attended by each of them are shown in the following table :—

Sr. No.	Name of members	Number of meetings attended
1.	Shri Shamsher Singh Surjewala	40
2.	Shri Venod Kumar Sharma	02
3.	Shri Tejender Pal Singh Mann	56
4.	Dr. Sita Ram	47
5.	Maj. Nirpender Singh Sangwan	40
6.	Smt. Sumita Singh	46
7.	Rao Yadvender Singh	09
8.	Shri Sukhbir Singh Jaunpuria	07
9.	Shri Kulvir Singh Beniwal	40

The Committee in its meeting held on 10-4-2007 under Rule 231 (9) has appointed its Sub-Committee from amongst its members to identify/scrutinize all the paras of remaining Reports of the C. & A.G. of India and also to scrutinize the replies received from the departments in respect of implementation of recommendations made by the Committee in its various reports and to make further observations thereon. The Sub-Committee held a total number of 36 meetings during the period under review.

REPORTS EXAMINED

The Committee examined the Reports of the Comptroller and Auditor General of India for the year ended 31st March, 2002 (Civil and Revenue Receipts), and 31st March, 2003 (Civil).

MEETINGS HELD AND BUSINESS TRANSACTED

The details showing dates of meetings held, the number of Members present and the business transacted at each meeting are given in the following table :—

Sr. No.	Date of meeting	Number of members present	Business Transacted
1	2	3	4
1.	10th April, 2007	7	The Joint Secretary, Haryana Vidhan Sabha welcomed the members of the Committee and explained the scope and functions of the Committee.
2.	14th April, 2007	4	The Committee scrutinized the replies received from the Government in regard to the implementation of observations/recommendations made by the Committee in regard to various paragraphs contained in its defferent reports.
3.	16th April, 2007	3	The Committee visited various schools in District Kaithal for inspection of activities under Sarv Shiksha Abhiyan.
4.	17th April, 2007	6	<p>(i) Oral examination of the Commissioner and Secretary to Govt., Haryana, Medical and Health Department in respect of audit paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2002 (Civil).</p> <p>(ii) Oral examination of the Financial Commissioner and Principal Secretary to Govt., Haryana, Home Department in respect of audit paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2002 ... (Civil)...</p> <p>(iii) Oral examination of the Commissioner and Secretary to Govt., Haryana, Sports Department in respect of audit paragraphs of the Reports of the Comptroller and Auditor General of India for the year ended 31st March, 2002 (Civil).</p> <p>(iv) Oral examination of the Commissioner and Secretary to Govt., Haryana, Housing</p>

1	2	3	4
			Department in respect of audit paragraphs of the Reports of the Comptroller and Auditor General of India for the year ended 31st March, 2002 (Civil).
			(v) Oral examination of the Financial Commissioner and Principal Secretary to Govt., Haryana, Food and Supplies Department in respect of audit paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2002 (Civil).
5.	20th April, 2007	6	The Committee scrutinized the replies received from the Government in regard to the implementation of observations/recommendations made by the Committee in regard to various paragraphs contained in its different reports.
6.	24th April, 2007	5	Oral examination of the Commissioner and Secretary to Govt., Haryana, Rural Development Department in respect of audit paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2002 (Civil).
7.	1st May, 2007	6	Oral examination of the Commissioner and Secretary to Govt., Haryana, PWD (B&R) Department in respect of audit paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2002 (Civil).
8.	8th May, 2007	4	(i) Oral examination of the Financial Commissioner and Principal Secretary to Govt., Haryana, Irrigation Department in respect of audit paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2002 (Civil). (ii) Oral examination of the Commissioner and Secretary to Govt., Haryana, Public Health Department in respect of audit paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2002 (Civil).

1	2	3	4
			(iii) Oral examination of the Commissioner and Secretary to Govt., Haryana, Animal Husbandry Department in respect of audit paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2002 (Civil).
			(iv) Oral examination of the Financial Commissioner and Principal Secretary to Govt., Haryana, Transport Department in respect of audit paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2002 (Civil).
9.	16th May, 2007	5	Oral examination of the Financial Commissioner and Principal Secretary to Govt., Haryana, Industries Department in respect of audit paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2002 (Civil).
10.	22nd May, 2007	4	The Committee passed the condolence resolution on the death of Shri Joginder Singh, brother of Hon'ble Chief Minister, Shri Bhupinder Singh Hooda.
11.	29th May, 2007	5	Oral examination of the Commissioner and Secretary to Govt., Haryana, Town and Country Planning Department in respect of audit paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2002 (Civil).
12.	4th June, 2007	6	The Committee scrutinised the replies received from the Government in regard to the implementation of observations/recommendations made by the Committee in regard to various paragraphs contained in its different reports.
13.	12th June, 2007	5	(i) Oral examination of the Commissioner and Secretary to Govt., Haryana, Rural Development Department in respect of audit paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2002 (Civil).

1	2	3	4
			(ii) Oral examination of the Commissioner and Secretary to Govt., Haryana, PWD (B&R) Department in respect of audit paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2002 (Civil).
14.	19th June, 2007	3	Oral examination of the Financial Commissioner and Principal Secretary to Govt., Haryana, Agriculture Department in respect of audit paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2002 (Civil).
15.	26th June, 2007	5	Oral examination of the Financial Commissioner and Principal Secretary to Govt., Haryana, Welfare of SC and BC Department in respect of audit paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2002 (Civil).
16.	3rd July, 2007	4	Oral examination of the Financial Commissioner and Principal Secretary to Govt., Haryana, Water Supply and Sanitation Department in respect of audit paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2002 (Civil).
17.	10th July, 2007	5	The Committee passed the condolence resolutions on the deaths of Shri Chander Shekhar, former Prime Minister of India and Shri Sahab Singh Verma, former Chief Minister of Delhi.
18.	18th July, 2007	7	(i) Oral examination of the Financial Commissioner and Principal Secretary to Govt., Haryana, Forest Department in respect of audit paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2002 (Civil). (ii) Oral examination of the Financial Commissioner and Principal Secretary to Govt., Haryana, Cooperation Department in respect of audit paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2002 (Civil).

1	2	3	42
			(iii) Oral examination of the Commissioner and Secretary to Govt., Haryana, Town and Country Planning Department in respect of audit paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2002 (Civil).
19.	24th July, 2007	6	<p>(i) Oral examination of the Financial Commissioner and Principal Secretary to Govt., Haryana, Agriculture Department in respect of audit paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2002 (Civil).</p> <p>(ii) Oral examination of the Financial Commissioner and Principal Secretary to Govt., Haryana, Finance Department in respect of audit paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2002 (Civil).</p> <p>(iii) Oral examination of the Commissioner and Secretary to Govt., Haryana, Panchayat and Development Department in respect of audit paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2002 (Civil).</p>
20.	31st July, 2007	6	<p>(i) Oral examination of the Financial Commissioner and Principal Secretary to Govt., Haryana, Transport Department in respect of audit paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2002 (Civil).</p> <p>(ii) Oral examination of the Financial Commissioner and Principal Secretary to Govt., Haryana, Revenue Department in respect of audit paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2002 (Civil).</p>

1	2	3	4
21.	7th August, 2007	7	The Committee scrutinized the replies received from Mines and Geology Department in respect of paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2002 (RR).
22.	14th August, 2007	5	Oral examination of the Commissioner and Secretary to Govt., Haryana, Animal Husbandry Department in respect of audit paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2002 (Civil).
23.	21st August, 2007	8	Oral examination of the Financial Commissioner and Principal Secretary to Govt., Haryana, Revenue Department in respect of audit paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2002 (Civil).
24.	25th August, 2007	4	The Committee visited/inspected the Agricultural farms of CCS Haryana Agricultural University and held meeting with the Vice-Chancellor of said University.
25.	26th August, 2007	4	The Committee visited/inspected Live stock farms, semen bank and various other farms of Animal Husbandry Department at Hisar.
26.	28th August, 2007	6	Oral examination of the Financial Commissioner and Principal Secretary to Govt., Haryana, Power Department in respect of paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2001 (RR).
27.	4th September, 2007	4	The Committee passed the condolence resolution on the death of Shri Banarsi Das. Gupta, former Chief Minister of Haryana.
28.	11th September, 2007	5	The Committee drafted and finalised its 61st Report on the Report of Comptroller and Auditor General of India for the year ended 31st March, 2002 (Civil).
29.	25th September, 2007	5	Oral examination of the Financial Commissioner and Principal Secretary to Govt., Haryana, Food and Supplies Department in respect of audit paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2003 (Civil).

1.	2	3	4
30.	3rd October, 2007	4	The Committee scrutinised the replies received from the Government in regard to the implementation of observations/recommendations made by the Committee concerning various paragraphs contained in its different reports.
31.	9th October, 2007	4	Oral examination of the Commissioner and Secretary to Govt., Haryana, Medical and Health Department in respect of audit paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2003 (Civil).
32.	16th October, 2007	5	Oral examination of the Financial Commissioner and Principal Secretary to Govt., Haryana, Agriculture Department in respect of audit paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2003 (Civil).
33.	23rd October, 2007	6	Oral examination of the Commissioner and Secretary to Govt., Haryana, Urban Development Department in respect of audit paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2003 (Civil).
34.	30th October, 2007	6	Oral examination of the Financial Commissioner and Principal Secretary to Govt., Haryana, Excise and Taxation Department in respect of audit paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2002 (RR).
35.	6th November, 2007	6	Oral examination of the Financial Commissioner and Principal Secretary to Govt., Haryana, Agriculture Department in respect of audit paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2003 (Civil).
36.	13th November, 2007	4	Oral examination of the Commissioner and Secretary to Govt., Haryana, Town and Country Planning Department in respect of audit paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2003 (Civil).

1	2	3	4
37.	20th November, 2007	5	The Committee scrutinised the replies received from the Government in regard to the implementation of observations/recommendations made by the Committee concerning various paragraphs contained in its different reports.
38.	27th November, 2007	3	Oral examination of the Financial Commissioner and Principal Secretary to Govt., Haryana, Transport Department in respect of audit paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2003 (Civil).
39.	4th December, 2007	4	The Committee scrutinised the replies received from the Government in regard to the implementation of observations/recommendations made by the Committee concerning various paragraphs contained in its different reports.
40.	11th December, 2007	5	Oral examination of the Commissioner and Secretary to Govt., Haryana, PW (B&R) Department in respect of audit paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2003 (Civil).
41.	18th December, 2007	4	The Committee scrutinised the replies received from the Government in regard to the implementation of observations/recommendations made by the Committee concerning various paragraphs contained in its different reports.
42.	24th December, 2007	5	The Committee scrutinised the replies received from the Government in regard to the implementation of observations/recommendations made by the Committee concerning various paragraphs contained in its different reports.
43.	2nd January, 2008	6	(i) Oral examination of the Commissioner and Secretary to Govt., Haryana, Sports Department in respect of audit paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2003 (Civil).

1	2	3	4
			(ii) Oral examination of the Financial Commissioner and Principal Secretary to Govt., Haryana, Forest Department in respect of audit paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2003 (Civil).
44.	8th January, 2008	7	The Committee scrutinized the replies received from the Government in regard to the implementation of observations/recommendations made by the Committee concerning various paragraphs contained in its different reports.
45.	15th January, 2008	4	The Committee passed the condolence resolution on the death of Shri Jagdeep Singh Surjewala, brother of Shri S.S. Surjewala, Chairperson of the Committee.
46.	22nd January, 2008	5	The Committee passed the condolence resolution on the death of Shri Dalip Singh, father of Hon'ble Speaker.
47.	25th January, 2008	3	The Committee scrutinized the replies received from the Government in regard to the implementation of observations/recommendations made by the Committee concerning various paragraphs contained in different reports.
48.	29th January, 2008	7	Oral examination of the Director of Industries, Haryana in respect of audit paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2003 (Civil).
49.	5th February, 2008	6	(i) Oral examination of the Financial Commissioner and Principal Secretary to Govt., Haryana, Irrigation Department in respect of audit paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2003 (Civil). (ii) Oral examination of the Financial Commissioner and Principal Secretary to Govt., Haryana, Water Supply and Sanitation Department in respect of audit paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2003 (Civil).

1	2	3	4
50.	13th February, 2008	6	Oral examination of the Financial Commissioner and Principal Secretary to Govt., Haryana, Agriculture Department in respect of audit paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2003 (Civil).
51.	19th February, 2008	5	Oral examination of the Financial Commissioner and Principal Secretary to Govt., Haryana, Social Justice and Empowerment Department in respect of audit paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2003 (Civil).
52.	23rd February, 2008	4	The Committee drafted its Report on the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2002 (RR).
53.	26th February, 2008	6	The Committee partly drafted its Report on the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2003 (Civil).
54.	3rd March, 2008	8	Oral examination of the Commissioner and Secretary to Govt., Haryana, Education Department in respect of audit paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2003 (Civil).
55.	7th March, 2008	5	The Committee partly drafted its Report on the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2003 (Civil).
56.	10th March, 2008	6	The Committee finalized its 62nd Report on the Reports of the Comptroller and Auditor General of India for the years ended 31st March, 2002 (RR) and 31st March, 2003 (Civil).

The Committee held its own meetings at places outside Chandigarh as detailed below :—

Place of meeting	Dates of meeting
New Delhi	14-4-2007, 20-4-2007, 4-6-2007, 18-12-2007
Kaithal	16-4-2007
Hisar	25-8-2007 & 26-8-2007

REPORTS PRESENTED

The Committee presented its Sixty First Report on the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2002 (Civil) and Sixty Second Report on the Reports of the Comptroller and Auditor General of India for the years ended 31st March, 2002 (Revenue Receipts) and 31st March, 2003 (Civil).

Proceedings

A record of proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

COMMITTEE ON PUBLIC UNDERTAKINGS

The Committee for the year 2007-2008 was nominated by the Hon'ble Speaker in pursuance of the motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 13th March, 2007, authorising him to nominate the Members of the Committee on Public Undertakings for the year 2007-2008 on 7th April, 2007 which was notified *vide* Haryana Vidhan Sabha Secretariat, Notification No. 1-CPU/2007-2008/24, dated the 7th April, 2007.

2. The Committee fixed/held number of 77 meetings during the period under review. The names of Members and number of meetings attended by each of them are shown in the following table :—

Sr. No.	Name of the Member	Number of meeting attended
1.	Shri Sher Singh, M.L.A.	77
*2.	Shri Mange Ram, M.L.A.	33
3.	Shri Shadi Lal Batra, M.L.A.	30
4.	Shri Kharaiti Lal Sharma, M.L.A.	51
5.	Shri Jitender Singh Malik, M.L.A.	61
6.	Shri Randhir Singh, M.L.A.	74
7.	Shri Bhupinder Chaudhry, M.L.A.	45
8.	Dr. Shiv Shankar Bhardwaj, M.L.A.	56
9.	Shri Arjan Singh, M.L.A.	64
**10.	Smt. Anita Yadav, M.L.A.	22

*Resignation from the Membership of the Committee was accepted by the Hon'ble Speaker w.e.f. 5th September, 2007.

** Nominated by the Hon'ble Speaker as a Member of the Committee w.e.f. 18th October, 2007 for the remaining period of 2007-2008.

Meetings held and Business transacted

The details showing dates and meetings held, the number of members present and the business transacted at each meeting, are given in the following table :—

Sr. No.	Date of Meeting	Number of Members Present	Business Transacted
1	2	3	4
1.	11th April, 2007	5	Welcome address to the Committee by the Secretary, Haryana Vidhan Sabha.
2.	17th April, 2007	6	(i) Consideration of papers placed before the Committee. (ii) Scrutiny of replies received from the Government Departments and the Committee has found that some departments are not sending their replies within the stipulated period of three months. The Committee has taken a serious view of it and desired that Finance Department should direct all the concerned departments to expedite the submission of the replies and informed the Committee accordingly within a stipulated period.
3.	24th April, 2007	6	(i) Consideration of papers placed before the Committee. (ii) Due to unavoidable circumstances, the Committee decided to postpone the oral examination of the representatives of the Power Department in respect of paragraph Nos 3.8 & 3.9 of the report of the C&AG of India for the year 2004-2005 (Commercial) relating to Haryana Power Generation Corporation Ltd. (iii) Due to unavoidable circumstances, the Committee decided to postpone the oral examination of the representatives of the Industries Department in respect of paragraph No. 3.1 of the report of the C&AG of India for the year 2004-2005 (Commercial) relating to Haryana State Industrial and Infrastructure Development Corporation Ltd. (HSIIDC).



1	2	3	4
4.	26th April, 2007 (Shimla)	5	The Committee scrutinized the replies received from the Government in respect of implementation of the recommendation/ observation contained in the various paragraphs of various reports of the Committee on Public Undertakings relating to Haryana Financial Corporation.
5.	30th April, 2007	6	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) On the request made by the Financial Commissioner & Principal Secretary to Government, Haryana Power Department, the Committee decided to Postponed the oral examination.</p> <p>(iii) Oral examination of the representatives of the Industries Department in respect of paragraph Nos. 3.1 of Report of the C&AG of India for the year 2004-2005 (Commercial) relating to Haryana State Industrial and Infrastructure Development Corporation Limited.</p>
6.	8th May, 2007	5	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) Oral examination of the representatives of the Power Department in respect of paragraph No. 3.8 of Report of the C&AG of India for the year 2004-2005 (Commercial) relating to Haryana Power Generation Corporation Limited.</p>
7.	15th May, 2007	4	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) Due to unavoidable circumstances, the Committee decided to postpone the resumption of oral examination of the representatives of the Power Department in respect of paragraph Nos 3.8 & 3.9 of the report of the C&AG of India for the year 2004-2005 (Commercial) relating to Haryana Power Generation Corporation Ltd.</p>

1	2	3	4
8.	18th May, 2007 (New Delhi)	6	The Committee scrutinized the replies received from the Government in respect of implementation of the recommendations/ observations contained in the various paragraphs of various reports of the Committee on Public Undertakings relating to Haryana Financial Corporation.
9.	23rd May, 2007	6	Due to untimely demise of Shri Joginder Singh, the elder brother of Shri Bhupinder Singh Hooda, Hon'ble Chief Minister, Haryana, the Committee decided to postpone the oral examination. The Committee also places on record its deep sense of sorrow and grief over the sad demise of Shri Joginder Singh.
10.	29th May, 2007	8	Oral examination of the representatives of the Social Justice & Empowerment and Welfare of SCs & BCs & Women and Child Development Department in respect of the Paragraph No. 2.1 (Review) of Report of the C.&A.G. of India for the year 2004-2005 (Commercial) relating to the Haryana Scheduled Castes Finance & Development Corporation Limited.
11.	1st June, 2007 (New Delhi)	9	The Committee Scrutinized the replies received from the Government in respect of implementation of the recommendations/ observation contained in the various Paragraphs of various reports of the Committee on Public Undertakings relating to Haryana Vidut Prasaran Nigam Limited.
12.	5th June, 2007	8	Resumption of oral examination of the representatives of the Social Justice & Empowerment and Welfare of SCs & BCs & Women and Child Development Department in respect of the Paragraphs No. 2.1 (Review) of Report of the C.&A.G. of India for the year 2004-2005 (Commercial) relating to the Haryana Scheduled Castes Finance & Development Corporation Limited.
13.	12th June, 2007	7	Resumption of oral examination of the representatives of the Power Department in in respect of Paragraphs Nos. 3.8 & 3.9 of the C& AG of India for the year 2004-2005 (Commercial) relating to the Haryana Power Generation Corporation Limited.

1	2	3	4
14.	19th June, 2007	7	Oral examination of the representatives of the Power Department in respect of the paragraph Nos. 3.10 & 3.11 of Report of the C& AG of India for the year 2004-2005 (Commercial) relating to Haryana Vidyut Parsaran Nigam Limited.
15.	25th June, 2007	7	(i) Consideration of papers placed before the Committee. (ii) On the request made by the Financial Commissioner & Principal Secretary to Government, Haryana, Power Department, the Committee decided to postponed the oral examination.
16.	27th June, 2007 (New Delhi)	7	The Committee decided to cancel its tour programme and also its meeting as already fixed at Mount Abu and Jaipur.
17.	2nd July, 2007	4	(i) Consideration of papers placed before the Committee. (ii) Oral examination of the representatives of the Power Department in respect of paragraph No. 3.11. of Report of the C&AG of India for the year 2004-2005 (Commercial) relating to Haryana Vidyut Parsaran Nigam Limited. (iii) On the request made by the Financial Commissioner & Principal Secretary to Government, Haryana, Power Department, the Committee decided to postponed the oral examination.
18.	5th July, 2007 (New Delhi)	8	The Committee decided to postpone the oral examination and places on record its deep sense of sorrow and grief over the sad and untimely demise of Shri Sahib Singh Verma, Former Chief Minister, Delhi and Union Minister of India.
19.	9th July, 2007	7	The Committee decided to postpone the oral examination and places on record its deep sense of sorrow and grief over the sad and untimely demise of Shri Chander Shekhar, Former Prime Minister of India.

1	2	3	4
20.	12th July, 2007 (Mussoorie)	7	The Committee scrutinized the various paragraphs of the various reports of the Committee relating to Haryana Agro Industries Corporation Limited.
21.	14th July, 2007 (Haridwar)	7	The Committee partly scrutinized the various paragraphs of the various reports of the Committee relating to Haryana Agro Industries Corporation Limited.
22.	19th July, 2007	8	The Committee scrutinized the various paragraphs of the various reports of the Committee relating to Haryana Seeds Corporation Limited.
23.	24th July, 2007	6	(i) Due to unavoidable circumstances, the Committee decided to postpone the Resumption of oral examination of the representatives of the Social Justice & Empowerment and Welfare of SCs & BCs & Women and Child Development Department in respect of the Paragraphs No. 2.1 (Review) of Report of the C.&A.G. of India for the year 2004-2005 (Commercial) relating to Haryana Scheduled Castes Finance & Development Corporation Limited. (ii) The Committee on Public Undertakings places on record its deep sense of sorrow and grief over the sad demise of Smt. Radha Rani mother of Dr. Shiv Shankar Bhardwaj, MLA.
24.	27th July, 2007 (New Delhi)	8	The Committee scrutinized the various paragraphs of the various reports of the Committee relating to Haryana Warehousing Corporation Limited.
25.	31st July, 2007	8	Resumption of oral examination of the representatives of the Social Justice & Empowerment and Welfare of SCs & BCs & Women and Child Development Department in respect of paragraph No. 2.1 (Review) of Report of the C.&A.G. of India for the year 2004-2005 (Commercial) relating to the Haryana Scheduled Castes Finance & Development Corporation Limited.

1	2	3	4
26.	6th August, 2007	7	<p>(i) The letter No. PA/MD/827, dated 2-8-2007 received from the Managing Director, H.F.D.C., Panchkula, sending therewith the copy of the latest quarterly progress reports in respect of recommendations/observations as contained in paragraph Nos. 40 & 20 of the 48th & 50th Reports of the Committee was placed before the Committee. The Committee noted the contents thereof.</p> <p>(ii) Oral examination of the representatives of the Forest Department in respect of implementation of recommendations/ observations as contained in paragraphs Nos. 40 & 20 of the 48th & 50th Reports of the Committee.</p>
27.	9th August, 2007 (New Delhi)	9	The Committee scrutinized the various paragraphs of the various reports of the Committee relating to Haryana Vidyut Parsaran Nigam Limited.
28.	13th August, 2007	6	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) On the request made by the Financial Commissioner & Principal Secretary to Government, Haryana, Power Department, the Committee decided to postpone the oral examination.</p> <p>(iii) Confirmation of proceedings.</p>
29.	21st August, 2007	8	<p>(i) Oral examination of the representative of the Agriculture Department with regard to paragraph No. 3.12 of Report of the C&AG of India for the year 2004-2005 (Commercial) relating to Haryana Land Reclamation and Development Corporation Limited, Haryana Agro Industries Corporation Limited and Haryana Seeds Development Corporation Limited.</p>

1	2	3	4
			(ii) Decision regarding Spot Study Tour Programme/Inspection of Wood Harvesting Activities to Utrakhand Forests/Depots.
30.	24th August, 2007 (New Delhi)	9	The Committee scrutinized the various paragraphs of the various reports of the Committee relating to Haryana State Industrial and Infrastructure Development Corporation Limited.
31.	27th August, 2007	5	Resumption of oral examination of the representatives of the Forest Department in respect of implementation of recommendations/ observations as contained in paragraphs No. 40 of the 48th Report relating to Haryana Forest Development Corporation Limited.
32.	29th August, 2007 (Nanital)	7	The Committee places on record its deep sense of sorrow and grief over the sad and untimely demise of Shri Banarsi Dass Gupta, Former Chief Minister of Haryana.
33.	31st August, 2007 (New Delhi)	9	The Committee scrutinized the various paragraphs of the various reports of the Committee relating to Haryana Warehousing Corporation Limited.
34.	4th September, 2007	8	The Committee scrutinized the various paragraphs of the various reports of the Committee relating to Haryana Seeds Corporation Limited.
35.	10th September, 2007	5	Oral examination of the representatives of the Power Department in respect of paragraph Nos. 3.3 & 3.4 of Report of the C&AG of India for the year 2004-2005 (Commercial) relating to Dakshin Haryana Bijli Vitran Nigam Limited.
36.	11th September, 2007 (Katra, J & K)	5	The Committee scrutinized the various paragraphs of the various reports of the Committee relating to Haryana Urban Development Authority.
37.	13th September, 2007 (Hussainiwala, Pb.)	5	The Committee partly scrutinized the various paragraphs of the various reports of the Committee relating to Haryana Urban Development Authority.

1	2	3	4
38.	25th September, 2007	6	(i) Consideration of papers placed before the Committee. (ii) On the request made by the Financial Commissioner & Principal Secretary to Government, Haryana, Power Department, the Committee decided to postponed the oral examination.
39.	27th September, 2007 (New Delhi)	6	The Committee scrutinized the various paragraphs of the various reports of the Committee relating to Haryana Vidyut Parsaran Nigam Limited.
40.	1st October, 2007	5	(i) The Committee scrutinized the various paragraphs of the various reports of the Committee relating to Haryana Agro Industries Corporation Ltd. (ii) Decision regarding Spot Study Tour.
41.	9th October, 2007	6	The Committee scrutinized the various paragraphs of the various reports of the Committee relating to Haryana Power Generation Corporation Limited.
42.	12th October, 2007 (New Delhi)	7	The Committee scrutinized the various paragraphs of the various reports of the Committee relating to Haryana Financial Corporation.
43.	15th October, 2007	6	Resumption of oral examination of the representatives of the Power Department in respect of paragraph Nos. 3.3 & 3.4 of the report of the C&AG of India for the year 2004-2005 (Commercial) relating to Dakshin Haryana Bijli Vitran Nigam Ltd.
44.	22nd October, 2007	5	The Committee scrutinized the various paragraphs of the various reports of the Committee relating to Uttar Haryana Bijli Vitran Nigam Limited.
45.	24th October, 2007 (New Delhi)	7	The Committee framed the questionnaire to be discussed with the Sister Committees during its tour to Union Territory of Andaman & Nicobar Islands, West Bengal and Sikkam.
46.	27th October, 2007 (Havloc)	4	The Committee discussed the developmental work relating to certain Corporations of Andaman & Nicobar Islands.

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47.	29th October, 2007 (Baratang)	4	The Committee scrutinized the various paragraphs of the 47th report of the Committee relating to Haryana Urban Development Authority.
48.	31st October, 2007 (Kolkatta)	4	The meeting with the Sister Committee of West Bengal Legislative Assembly could not be held due to the West Bengal Bandh.
49.	2nd November, 2007 (Gangtok)	4	The meeting with the Sister Committee of Sikkam Legislative Assembly was cancelled due to ill health of Dr. Shiv Shankar Bhardwaj, MLA a member of the Committee.
50.	4th November, 2007 (Darjeeling)	4	The Committee scrutinized the various paragraphs of the 50th report of the Committee relating to Haryana Financial Corporation.
51.	6th November, 2007 (New Delhi)	7	The Committee partly scrutinized the various paragraphs of the 50th report of the Committee relating to Haryana Financial Corporation.
52.	12th November, 2007	7	<p>(i) Consideration of paper placed before the Committee.</p> <p>(ii) The Committee scrutinized the various paragraphs of the various reports of the Committee relating to Haryana Warehousing Corporation.</p>
53.	19th November, 2007	6	Due to some unavoidable circumstances, the Committee decided to postpone the oral examination of Environment Department in respect of implementation of recommendations/observations contained in the paragraphs No. 5 to 10 relating to the Pollution Control Board.
54.	26th November, 2007	5	Oral examination of Environment Department in respect of implementation of recommendations/observations contained in the paragraphs No. 5 to 10 relating to the Pollution Control Board.
55.	29th November, 2007 (New Delhi)	6	The Committee scrutinized the various paragraphs of the various reports of the Committee relating to Haryana Seeds Corporation.

1	2	3	4
56.	3rd December, 2007	7	The Committee scrutinized the various paragraphs of the various reports of the Committee relating to Haryana Lands Reclamation and Development Corporation Limited.
57.	7th December, 2007 (New Delhi)	9	The Committee scrutinized the various paragraphs of the various reports of the Committee relating to Haryana Seeds Corporation.
58.	10th December, 2007	8	The Committee scrutinized the various paragraphs of the various reports of the Committee relating to Uttar Haryana Bijli Vitran Nigam Limited.
59.	17th December, 2007	7	The Committee scrutinized the various paragraphs of the various reports of the Committee relating to Haryana Warehousing Corporation.
60.	19th December, 2007 (New Delhi)	8	The Committee scrutinized the various paragraphs of the various reports of the Committee relating to Haryana Vidyt Parsaran Nigam Limited.
61.	24th December, 2007	7	The Committee scrutinized the various paragraphs of the various reports of the Committee relating to Haryana Warehousing Corporation.
62.	2nd January, 2008	6	<p>(i) Consideration of paper placed before the Committee.</p> <p>(ii) The Committee decided to visit to make inspection of various Industrial units of Yamunanagar, Karnal, Panipat, Sonapat, Faridabad and Gurgaon.</p>
63.	7th January, 2008	5	<p>(i) Oral examination of representatives of Industries Department in regard to Paragraphs Nos. 3.13 to 3.15 of the C&AG of India for the year 2004-2005 (Commercial) relating to Haryana Financial Corporation.</p> <p>(ii) Oral examination of representatives of Environment Department in regard to</p>

1	2	3	4
			implementation of recommendations/ observations contained in the paragraphs Nos. 8 to 10 relating to Haryana State Pollution Control Board.
64.	10th January, 2008 (New Delhi)	9	The Committee scrutinized the various paragraphs of the various reports of the Committee relating to Haryana Tourism Corporation Limited.
65.	14th January, 2008	7	(i) The Committee scrutinized the various paragraphs of the various reports of the Committee relating to Haryana State Pollution Control Board. (ii) Due to unavoidable circumstances, the Committee decided to postpone its on the Spot Study Tour/Inspection of Industrial Units.
66.	18th January, 2008 (New Delhi)	7	The Committee scrutinized the various paragraphs of the various reports of the Committee relating to Haryana Agro Industries Corporation Limited.
67.	23rd January, 2008	7	(i) Due to untimely demise of Shri Dalip Singh, father of Hon'ble Speaker, Haryana Vidhan Sabha the Committee decided to postpone the oral examination. (ii) The Committee also places on record its deep sense of sorrow and grief over the sad demise of Shri Dalip Singh.
68.	29th January, 2008	7	(i) Consideration of paper placed before the Committee. (ii) On the request made by the Financial Commissioner & Principal Secretary to Government, Haryana, Power Department, the Committee decided to postponed the oral examination.
69.	2nd February, 2008 (New Delhi)	8	The Committee scrutinized the various paragraphs of the various reports of the Committee relating to Haryana Financial Corporation.

1	2	3	4
70.	5th February, 2008	6	(i) Consideration of paper placed before the Committee. (ii) On the request made by the Financial Commissioner & Principal Secretary to Government, Haryana, Power Department, the Committee decided to postpone the oral examination.
71.	12th February, 2008	6	Oral examination of the representatives of the Power Department in respect of paragraph Nos. 3.3 & 3.4 of the report of the C& AG of India for the year 2004-2005 (Commercial) relating to Dakshin Haryana Bijli Vitran Nigam Ltd. & paragraphs Nos. 3.14 & 3.15 of the report of the C& AG of India for the year 2003-2004 (Commercial) relating to HPGCL, UHBVN, DHVPN & HVPN Limited.
72.	16th February, 2008 (New Delhi)	9	(i) The Committee scrutinized the various paragraphs of the various reports of the Committee relating to Haryana Seeds Corporation Limited. (ii) Confirmation of Proceedings.
73.	19th February, 2008	8	The Committee partly drafted its 54th Report for the year 2007-2008.
74.	25th February, 2008	8	The Committee drafted its 54th Report for the year 2007-2008.
75.	28th February, 2008 (Shimla)	9	(i) Confirmation of proceedings. (ii) The Committee partly finalized the 54th Report for the year 2007-2008.
76.	29th February, 2008 (Shimla)	9	The Committee finalized the 54th Report for the year 2007-2008.
77.	3rd March, 2008	8	The Committee scrutinized the various paragraphs of the various reports of the Committee relating to Haryana Warehousing Corporation.

Report presented

54th Report of the Committee on the Reports of the C&AG of India for the years 2003-2004 and 2004-2005 (Commercial) was presented to the House on 28th March, 2008.

Proceedings

A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

COMMITTEE ON ESTIMATES.

The Committee on Estimates for the year 2007-2008 consisting of nine members was nominated by the Hon'ble Speaker, on having been authorized by a motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 13th March, 2007 and notified *vide* Haryana Vidhan Sabha Secretariat Notification No. EC-1/2007-2008/25, dated 7th April, 2007.

2. Shri Anand Singh Dangi, M.L.A. was appointed the Chairperson of the Committee.

3. The Committee held/fixed 62 meetings (at Chandigarh and outside Chandigarh).

4. The number of meetings attended by Chairperson and members is given below:—

Sr. No.	Name of the Members	Number of meetings attend
1.	Shri Anand Singh Dangi, M.L.A.	62
2.	Smt. Parsanni Devi, M.L.A.	33
3.	Shri Balbir Pal, Shah M.L.A.	13
4.	Shri Jai Singh Raña, M.L.A.	51
5.	Shri Udai Bhan, M.L.A.	50
6.	Shri Ram Kishan Fauji, M.L.A.	40
7.	Smt. Shakuntala Bhagwaria, M.L.A.	55
8.	Shri Ranbir Singh Mahendra, M.L.A.	60
9.	Dr. Sushil Indora, M.L.A.	59

Meetings held and Business transacted.

The dates of meetings, the number of members present and business transacted at each meeting is given below:—

Sr. No.	Date of meeting	Number of Members Present	Business Transacted
1	2	3	4
1.	10th April, 2007	6	The Committee discussed its scope & functions.
2.	17th April, 2007	7	The Committee selected the Departments to examine their Budget Estimates for the year 2007-2008.

1	2	3	4
3.	18th April, 2007.	7	The Committee scrutinized the replies received from PW Public Health Department in respect of implementation of recommendations/ observations made by the Committee in its 28th Report.
4.	20th April, 2007	7	The Committee scrutinized the replies received from Health Department in respect of implementation of recommendations/ observations made by the Committee in its 29th Report.
5.	24th April, 2007	7	The Committee scrutinized the replies received from the Mines & Geology Department in respect of implementation of recommendations/ observations made by the Committee in its 31st Report.
6.	1st May, 2007	7	<p>(i) The Committee scrutinized the replies received from the Food & Supplies Department in respect of implementation of recommendations/ observations made by the Committee in its 27th Report.</p> <p>(ii) The Committee decided to visit the Irrigation Projects/Dams from 15-5-2007 to 18-5-2007 at Salappa, Sunder Nagar and Pandoh in Himachal Pradesh.</p>
7.	8th May, 2007	8	<p>(i) Paper placed before the Committee.</p> <p>(ii) The Committee scrutinized the replies received from the Excise & Taxation Department in respect of implementation of recommendations/ observations made by the Committee in its 3rd Report.</p> <p>(iii) The Committee postponed the Spot study tour fixed from 15th May, 2007 to 18th May, 2007.</p>
8.	15th May, 2007	7	<p>(i) Paper placed before the Committee.</p> <p>(ii) The Committee scrutinized the replies received from the Public Works (B&R) Department in respect of implementation of recommendations/ observations made by the Committee in its 32nd Report.</p>

1	2	3	4
9.	22nd May, 2007	6	Condolence resolution passed by the Committee regarding untimely demise of Shri Joginder Singh Hooda the elder brother of Sh. Bhupinder Singh Hooda Hon'ble Chief Minister, Haryana.
10.	29th May, 2007	8	(i) Paper placed before the Committee. (ii) The Committee postponed the oral examination fixed for 29th May, 2007 of the Commissioner & Special Secretary to Government, Haryana, PW Water Supply & Sanitation Department.
11.	5th June, 2007	8	The Committee orally examined the Commissioner & Special Secretary to Government, Haryana, PW Water Supply & Sanitation Department in respect of implementation of recommendations/ observation made by the Committee in its 28th Report.
12.	12th June, 2007	8	The Committee scrutinized the replies received from Rural Development Department in respect of Budget Material for the year 2007-2008.
13.	19th June, 2007	7	The Committee partly drafted the questionnaire on the budget material relating to Rural Development Department for the year 2007-2008.
14.	27th June, 2007	6	The Committee drafted the questionnaire on the budget material relating to Rural Development Department for the year 2007-2008.
15.	3rd July, 2007	9	(i) Condolence resolution passed by the Committee regarding untimely demise of Shri Sahib Singh Verma former Chief Minister of Delhi. (ii) The Committee framed the questionnaire on the budget material relating to Rural Development Department for the year 2007-2008.
16.	9th July, 2007	6	(i) Condolence resolution passed by the Committee regarding untimely demise of Shri Chander Shekhar, Ex. Prime Minister of India.

1	2	3	4
			(ii) The Committee scrutinized the replies received from the Industries & Commerce Department in respect of budget material for the year 2007-2008.
17.	12th July, 2007	7	The Committee resumed the scrutiny of the replies received from the Industries & Commerce Department in respect of budget material for the year 2007-2008.
18.	19th July, 2007	8	The Committee drafted the questionnaire on the budget material relating to Industries & Commerce Department for the year 2007-2008.
19.	24th July, 2007	6	The Committee framed the questionnaire on the budget material relating to Industries & Commerce Department for the year 2007-2008.
20.	27th July, 2007	5	The Committee scrutinized the replies received from the Forest Department in respect of budget material for the year 2007-2008.
21.	31st July, 2007	7	(i) Paper placed before the Committee. (ii) The Committee scrutinized the replies received from the Excise & Taxation Department in respect of implementation of recommendations/observations made by the Committee in its 33rd Report.
22.	7th August, 2007	6	(i) Paper placed before the Committee. (ii) Due to unavoidable circumstances the Committee postponed the oral examination of the Financial Commissioner & Principal Secretary to Government, Haryana, Excise & Taxation Department fixed for 7-8-2007.
23.	14th August, 2007	7	(i) Paper placed before the Committee. (ii) The Committee orally examined the Financial Commissioner & Principal Secretary to Govt. Haryana, Excise & Taxation Department in respect of implementation of recommendations/observation made by the Committee in its 33rd Report.

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24.	21st August, 2007	7	(i) Paper placed before the Committee. (ii) The Committee resumed the scrutiny of the replies received from the Forest Department in respect of budget material for the year 2007-2008.
25.	29th August, 2007	7	Condolence resolution passed by the Committee regarding untimely demise of Shri Banarsi Dass Gupta, former Chief Minister, Haryana.
26.	31st August, 2007	7	The Committee scrutinized the replies received from the Health Department in respect of implementation of recommendations/ observations made by the Committee in its 29th Report.
27.	4th September, 2007	7	The Committee drafted the questionnaire on the budget material relating to Forest Department for the year 2007-2008.
28.	11th September, 2007	7	(i) Paper placed before the Committee. (ii) The Committee framed the questionnaire on the budget material relating to Forest Department for the year 2007-2008.
29.	13th September, 2007	4	The Committee considered the Supplementary Estimates for the year 2007-08 (1st Installment) and prepared its report thereon.
30.	25th September, 2007	7	(i) Paper placed before the Committee. (ii) The Committee scrutinized the replies to the questionnaire framed by the Committee on the budget estimates for the year 2007-08 relating to Industries & Commerce Department.
31.	28th September, 2007	8	The Committee scrutinized the replies received from the Public Works (B&R) Department in respect of implementation of recommendations/observations made by the Committee in its 32nd Report.
32.	3rd October, 2007	6	The Committee resumed the scrutiny of the replies to the questionnaire framed by the Committee on the budget estimates for the year 2007-08 relating to Industries & Commerce Department.

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33.	9th October, 2007	7	The Committee scrutinized the replies received from the Food & Supplies Department in respect of implementation of recommendations/ observations made by the Committee in its 27th Report.
34.	16th October, 2007	8	The Committee scrutinized the replies received from the Environment Department in respect of implementation of recommendations/ observations made by the Committee in its 35th Report.
35.	19th October, 2007	5	The Committee scrutinized the replies received from the Health Department in respect of implementation of recommendations/ observations made by the Committee in its 29th Report.
36.	23rd October, 2007	7	(i) Paper placed before the Committee. (ii) The Committee scrutinized the replies received from the Health Department in respect of implementation of recommendations/ observations made by the Committee in its 29th Report.
37.	30th October, 2007	8	The Committee resumed the scrutiny of the replies to the questionnaire framed by the Committee on the budget estimates for the year 2007-08 relating to Industries & Commerce Department.
38.	6th November, 2007	6	The Committee orally examined the Financial Commissioner & Principal Secretary to Govt., Haryana, Industries & Commerce Department in respect of replies to the questionnaire framed by the Committee on budget material for the year 2007-2008.
39.	13th November, 2007	6	The Committee scrutinized the replies received from the Mines & Geology Department in respect of implementation of recommendations/ observations made by the Committee in its 31st Report.
40.	16th November, 2007	6	The Committee scrutinized the replies received from the Public Works (B&R) Department in respect of implementation of recommendations/ observations made by the Committee in its 32nd Report.

1	2	3	4
41.	20th November, 2007	6	The Committee scrutinized the replies received from the Food & Supplies Department in respect of implementation of recommendations/ observations made by the Committee in its 27th Report.
42.	23th November, 2007	6	The Committee scrutinized the replies received from the Public Works (B&R) Department in respect of implementation of recommendations/observations made by the Committee in its 32nd Report.
43.	27th November, 2007	5	The Committee scrutinized the replies received from the Environment Department in respect of implementation of recommendations/ observations made by the Committee in its 35th Report.
44.	4th December, 2007	7	The Committee scrutinized the replies received from the Mines & Geology Department in respect of implementation of recommendations/observations made by the Committee in its 31st Report.
45.	11th December, 2007	9	<p>(i) Paper placed before the Committee.</p> <p>(ii) The Committee scrutinized the replies receive from the Tourism Department in respect of implementation of recommendations/observations made by the Committee in its 32nd Report.</p> <p>(iii) The Committee confirmed the proceedings.</p>
46.	14th December, 2007	9	The Committee scrutinized the replies received from the Health Department in respect of implementation of recommendations/ observations made by the Committee in its 29th Report.
47.	18th December, 2007	8	<p>(i) Paper placed before the Committee.</p> <p>(ii) The Committee confirmed the proceedings.</p>

1	2	3	4
48.	27th December, 2007	5	The Committee orally examined the Financial Commissioner & Principal Secretary to Govt. Haryana, Rural Development Department in respect of replies of the questionnaire framed by the Committee on budget material for the year 2007-2008.
49.	1st January, 2008	6	The Committee scrutinized the replies received from the Mines & Geology Department in respect of implementation of recommendations/observations made by the Committee in its 31st Report.
50.	8th January, 2008	7	The Committee resumed the oral examination of the Financial Commissioner & Principal Secretary to Govt. Haryana, Rural Development Department in respect of replies to the questionnaire framed by the Committee on budget material for the year 2007-2008.
51.	10th January, 2008	7	The Committee scrutinized the supplementary replies received from the Rural Development Department on Budget Material for the year 2007-2008.
52.	15th January, 2008	7	<p>(i) The Committee scrutinized the supplementary replies received from the Rural Development Department on Budget Material for the year 2007-2008.</p> <p>(ii) The Committee decided to under take the study tour to the states of Tamil Nadu, Kerala, Maharashtra and Andhra Pradesh from 28th January, 2008 to 8th February, 2008.</p>
53.	22nd January, 2008	6	<p>(i) Condolence resolution passed by the Committee regarding untimely demise of Shri Dalip Singh Kadian father of Hon'ble Speaker, Haryana Vidhan Sabha.</p> <p>(ii) The Committee slightly changed its study tour programme to the states of Tamil Nadu, Kerala, Maharashtra and Andhra Pradesh fixed from 28th January, 2008 to 8th February, 2008, now the Committee</p>

1	2	3	4
			decided to under take the said tour programme from 5th February, 2008 to 14th February, 2008.
54.	29th January, 2008	7	<p>(i) The Committee scrutinized the replies received from the Health Department in respect of implementation of recommendations/observations made by the Committee in its 29th Report.</p> <p>(ii) The Committee decided to cancel its study tour programme to the states of Tamil Nadu, Kerala, Maharashtra and Andhra Pradesh from 5th February, 2008 to 14th February, 2008.</p>
55.	5th February, 2008	7	The Committee scrutinized the replies received from the Environment Department in respect of implementation of recommendations/ observations made by the Committee in its 35th Report.
56.	8th February, 2008	6	The Committee scrutinized the replies received from the Public Works (B&R) Department in respect of implementation of recommendations/ observations made by the Committee in its 32nd Report.
57.	12th February, 2008	8	The Committee scrutinized the replies received from the Food & Supplies Department in respect of implementation of recommendations/ observations made by the Committee in its 27th Report.
58.	19th February, 2008	6	The Committee scrutinized the replies received from the Public Works (B&R) Department in respect of implementation of recommendations/ observations made by the Committee in its 32nd Report.
59.	25th February, 2008	8	The Committee partly drafted its 37th Report for the year 2007-2008.
60.	28th February, 2008	7	<p>(i) The Committee drafted its 37th Report for the year 2007-2008.</p> <p>(ii) The Committee confirmed the proceedings.</p>

1	2	3	4
61.	3rd March, 2008	9	The Committee finalized its 37th Report for the year 2007-2008.
62.	7th March, 2008	3	The Committee considered the Supplementary Estimates for the year 2007-08 (2nd Installment) and prepared its report thereon.

During the period under Review the Committee on Estimates presented the following Reports to the House.

Sr. No.	By whom presented	Date of presentation	Subject
1.	Chairperson	18-9-2007	Report of the Committee on Estimates on the Supplementary Estimates (1st Installment) for the year 2007-2008.
2.	Chairperson	14-3-2008	Report of the Committee on Estimates on the Supplementary Estimates (2nd Installment) for the year 2007-2008.
3.	Chairperson	28-3-2008	37th Report of the Committee on Estimates for the year 2007-08 of the Rural Development Department and Industries & Commerce Department.

Meeting held at places other than Chandigarh

Sr. No.	Date of Meeting	Place of Meeting
1.	20th April, 2007	Haryana Bhawan, New Delhi
2.	12th July, 2007	Haryana Bhawan, New Delhi
3.	27th July, 2007	Haryana Bhawan, New Delhi
4.	31st August, 2007	Haryana Bhawan, New Delhi
5.	28th September, 2007	Haryana Bhawan, New Delhi
6.	19th October, 2007	Haryana Bhawan, New Delhi
7.	16th November, 2007	Haryana Bhawan, New Delhi
8.	23rd November, 2007	Haryana Bhawan, New Delhi
9.	14th December, 2007	Haryana Bhawan, New Delhi
10.	10th January, 2008	Haryana Bhawan, New Delhi
11.	8th February, 2008	Haryana Bhawan, New Delhi
12.	28th February, 2008	Haryana Bhawan, New Delhi

A record of the proceedings of the Meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

**COMMITTEE ON THE WELFARE OF SCHEDULED CASTES,
SCHEDULED TRIBES AND BACKWARD CLASSES.**

The Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes for the year 2007-2008 was constituted as a result of the motion passed by the Haryana Vidhan Sabha in its sitting held on 13th March, 2007 authorizing the Hon'ble Speaker to nominate the member of the Committee and also appoint the Chairperson of Committee. Shrimati Raj Rani Poonam, M.L.A. was appointed as a Chairperson of the Committee by the Hon'ble Speaker on 7th April, 2007.

The name of Members of the Committee and number of meetings attended by each of them out of the total number of 56 meetings held during the period under review are given below :—

Sr. No.	Name of Member	Number of meetings attended
1.	Smt. Raj Rani Poonam, M.L.A.	54
2.	Shri Amir Chand Makkar, M.L.A.	52
3.	Shri Ram Kishan Fauji, M.L.A.	35
4.	Shri Balwant Singh Sadhaura, M.L.A.	53
5.	Shri Devender Kumar Bansal, M.L.A.	46
6.	Shri Hari Ram, M.L.A.	51
7.	Shri Bachan Singh Arya, M.L.A.	37
8.	Smt. Geeta Bhukkal, M.L.A.	30
9.	Shri Rakesh Kamboj, M.L.A.	41

Meetings held on and Business transacted

The details showing the dates of meetings, the number of Members present and the business transacted at each meeting are given below :—

Sr. No.	Date of Meeting	Number of Members Present	Business Transacted
1.	11th April, 2007	9	(i) Welcome address to the Committee by the Under Secretary. The Chairperson thanked the Hon'ble Speaker for nominating him as a Chairperson of this important Committee. (ii) The Committee decided to visit the state of Himachal Pradesh on 24th to 27th April, 2007.

1	2	3	4
2.	17th April, 2007	9	(i) Consideration of papers placed before the Committee . (ii) Selection of Departments.
3.	24th April, 2007	8	The Committee partly scrutinized the material received from the Financial Commissioner & Principal Secretary to Government, Haryana, PWD, Water Supply & Sanitation Department regarding the general working of PWD, Water Supply & Sanitation Department.
4.	26th April, 2007	6	The Committee scrutinized the material received from the Financial Commissioner & Principal Secretary to Government, Haryana, PWD, Water Supply & Sanitation Department regarding the general working of PWD, Water Supply & Sanitation Department.
5.	2nd May, 2007	8	Oral examination of the Financial Commissioner & Principal Secretary to Government, Haryana, PWD, Water Supply & Sanitation Department regarding the general working of PWD, Water Supply & Sanitation Department.
6.	9th May, 2007	7	(i) Consideration of papers placed before the Committee. (ii) The Committee scrutinized the material received from the Financial Commissioner & Principal Secretary to Government, Haryana, PWD, Water Supply & Sanitation Department regarding the general working of PWD, Water Supply & Sanitation Department. (iii) The Committee decided to hold its meeting at Mussoorie on 25th May, 2007.
7.	16th May, 2007	9	Consideration of papers placed before the Committee.
8.	23rd May, 2007	4	The Committee passed a condolence resolutions on the sad demise of Shri Joginder Singh, the elder brother of Shri Bhupinder Singh Hooda, Hon'ble Chief Minister, Haryana and untimely demise of Shri Hawa Singh, the elder brother of Smt. Raj Rani Poonam, Chairperson of the Committee.

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9.	1st June, 2007	8	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Committee scrutinized the material received from the Commissioner & Secretary to Government, Haryana, Industrial Training & Vocational Education Department in respect of implementation of recommendation/ observation as contained in the 30th Report of the Committee concerning the Industrial Training & Vocational Education Department.</p>
10.	6th June, 2007	7	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) Confirmation of Proceedings.</p> <p>(iii) Postponement of Study tour programme to the State of Uttaranchal from 20th to 25th May, 2007.</p> <p>(iv) The Committee scrutinized the material received from the Commissioner & Secretary to Government, Haryana, Industrial Training & Vocational Education Department in respect of implementation of recommendation/ observation as contained in the 30th Report of the Committee concerning the Industrial Training & Vocational Education Department.</p>
11.	13th June, 2007	8	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) Oral examination of the Financial Commissioner & Principal Secretary to Government, Haryana, PWD, Water Supply & Sanitation Department regarding reservation of Scheduled Castes, Scheduled Tribes and Backward Classes categories.</p>
12.	20th June, 2007	8	<p>The Committee partly scrutinized the material received from the Financial Commissioner & Principal Secretary to Government, Haryana, Tourism Department regarding the general working of Tourism Department.</p>

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13.	22nd June, 2007	8	The Committee partly scrutinized the material received from the Financial Commissioner & Principal Secretary to Government, Haryana, Tourism Department regarding the general working of Tourism Department.
14.	27th June, 2007	7	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Committee scrutinized the material received from the Financial Commissioner & Principal Secretary to Government, Haryana, Tourism Department regarding the general working of Tourism Department.</p>
15.	4th July, 2007	8	(i) Consideration of papers placed before the Committee.
16.	10th July, 2007	6	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Committee passed a condolence resolution on the sad demise of Shri Chander Shekhar, former Prime Minister.</p>
17.	13th July, 2007	8	Examination of roster register of Haryana Power Generation Corporation Ltd. Panipat.
18.	18th July, 2007	8	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Committee partly scrutinized the material received from the Financial Commissioner & Principal Secretary to Government, Haryana, Power Department in respect of implementation of recommendation/observation as contained in the 30th Report of the Committee concerning the Power Department.</p>
19.	25th July, 2007	7	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Committee partly scrutinized the material received from the Financial Commissioner & Principal Secretary to Government, Haryana, Power Department in respect of implementation</p>

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			of recommendation/observation as contained in the 30th Report of the Committee concerning the H.V.P.N.L. Department.
20.	1st August, 2007	8	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Committee scrutinized the material received from the Financial Commissioner & Principal Secretary to Government, Haryana, Haryana State Cooperative Supply and Marketing Federation Ltd. Department in respect of implementation of recommendation/observation as contained in the 30th Report of the Committee concerning Hafed.</p> <p>(iii) The Committee decided to visit the states of Tamil Nadu, Andhra Pradesh and Karnataka from 1st to 10th October, 2007.</p>
21.	8th August, 2007	8	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Committee scrutinized the material received from the Financial Commissioner & Principal Secretary to Government, Haryana, Haryana State Cooperative Supply and Marketing Federation Ltd. Department in respect of implementation of recommendation/observations as contained in the 30th Report of the Committee concerning Hafed.</p>
22.	14th August, 2007	7	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Committee partly scrutinized the material received from the Financial Commissioner & Principal Secretary to Government, Haryana, Town & Country Planning Department in respect of implementation of recommendation/ observations as contained in the 30th Report of the Committee concerning H.U.D.A.</p>

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23.	22nd August, 2007	9	Oral examination of the Financial Commissioner & Principal Secretary to Government, Haryana, Power Department regarding the general working of Power Department.
24.	27th August, 2007	5	Consideration of papers placed before the Committee.
25.	29th August, 2007	7	The Committee passed a condolence resolution on the sad demise of Shri Banarsi Dass Gupta, former Chief Minister.
26.	5th September, 2007	8	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) Oral examination of the Commissioner & Secretary to Government, Haryana, Women & Child Development Department in respect of non-supply of material regarding the general working of Women & Child Development Department.</p>
27.	12th September, 2007	6	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Committee scrutinized the material received from the Financial Commissioner & Principal Secretary to Government, Haryana, Power Department in respect of implementation of recommendation/ observation as contained in the 30th Report of the Committee concerning the D.H.B.V.N.L. Department.</p>
28.	26th September, 2007	8	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) Confirmation of Proceedings.</p> <p>(iii) The Committee scrutinized the material received from the Financial Commissioner & Principal Secretary to Government, Haryana, Industries Department regarding the general working of Industries Department.</p>

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			(iv) Postponement of Study tour programme to the States of Tamil Nadu, Andhra, Pradesh and Karnataka till 9th October, 2007.
29.	3rd October, 2007	9	(i) The Committee partly scrutinized the material received from the Commissioner & Secretary to Government, Haryana, Women & Child Development Department regarding the general working of Women & Child Development Department.
			(ii) Postponement of Study tour programme to the States of Tamil Nadu, Andhra, Pradesh and Karnataka from 9th October, 2007.
30.	10th October, 2007	8	(i) The Committee scrutinized the material received from the Commissioner & Secretary to Government, Haryana, Women & Child Development Department regarding the general working of Women & Child Development Department.
			(ii) Confirmation of Proceedings.
31.	15th October, 2007	7	The Committee partly scrutinized the replies received from the Chief Secretary to Government, Haryana regarding reservation relating to Class I & II officers as contained in the 30th report of the Committee.
32.	17th October, 2007	7	The Committee partly scrutinized the replies received from the Chief Secretary to Government, Haryana regarding reservation relating to Class I & II officers as contained in the 30th report of the Committee.
33.	19th October, 2007	7	The Committee scrutinized the replies received from the Chief Secretary to Government, Haryana, regarding reservation relating to Class I & II officers as contained in the 30th report of the Committee.
34.	20th October, 2007	7	The Committee scrutinized the replies received from the Chief Secretary to Government, Haryana, Revenue Department regarding implementation of recommendations/ observations as contained in the 30th report of the Committee.

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35.	24th October, 2007	9	The Committee scrutinized the material received from the Commissioner & Secretary to Government, Haryana, Industrial Training & Vocational Education Department in respect of implementation /observation as contained in the 30th Report of the Committee concerning the Industrial Training & Vocational Education Department.
36.	31st October, 2007	7	The Committee scrutinized the material received from the Financial Commissioner & Principal Secretary to Government, Haryana, Town & Country Planning Department in respect of implementation of recommendation/ observations contained in the 30th Report of the Committee concerning HUDA.
37.	7th November, 2007	6	Consideration of papers placed before the Committee.
38.	14th November, 2007	8	Oral examination of the Commissioner & Secretary to Government, Haryana, Women & Child Development Department regarding the general working of Women & Child Development Department.
39.	21st November, 2007	6	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Committee scrutinized the material received from the Financial Commissioner & Principal Secretary to Government, Haryana, Tourism Department regarding the general working of Tourism Department.</p> <p>(iii) Confirmation of Proceedings.</p>
40.	27th November, 2007	5	Discussion with the members of the Sister Committee of Bihar Legislative Assembly.
41.	5th December, 2007	6	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Committee scrutinized the material received from the Financial Commissioner & Principal Secretary to Government, Haryana, Industries Department regarding the general working of Industries Department.</p>
42.	12th December, 2007	8	Oral examination of the Financial

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			Commissioner & Principal Secretary to Government, Haryana, PWD, Water Supply & Sanitation Department regarding the general working of PWD, Water Supply & Sanitation Department.
43.	19th December, 2007	7	Oral examination of the Financial Commissioner & Principal Secretary to Government, Haryana, PWD, Water Supply & Sanitation Department regarding the general working of PWD, Water Supply & Sanitation Department.
44.	27th December, 2007	7	Oral examination of the Financial Commissioner & Principal Secretary to Government, Haryana, Tourism Department regarding the general working of Tourism Department.
45.	2nd January, 2008	6	(i) Consideration of papers placed before the Committee. (ii) Oral examination of the Financial Commissioner & Principal Secretary to Government, Haryana, Industries Department regarding the general working of Industries Department. (iii) The Committee decided to undertake a study tour to the states of Maharashtra & Goa from 22nd to 29th January, 2008.
46.	9th January, 2008	8	Postponement of oral examination of the Financial Commissioner & Principal Secretary to Government, Haryana, Irrigation Department regarding the general working of Irrigation Department.
47.	16th January, 2008	7	Oral examination of the Financial Commissioner & Principal Secretary to Government, Haryana, Irrigation Department in respect of non-supply of material regarding the general working of Irrigation Department.
48.	22nd January, 2008	5	The Committee partly scrutinized the material received from the Commissioner & Secretary to Government, Haryana, Public Works (B&R) Department in respect of implementation of recommendations/observations as contained in the 30th Report of the Committee concerning Public Works (B&R) Department.

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49.	23rd January, 2008	4	<p>(i) Cancellation of meeting with the sister Committee of Maharashtra Legislative Assembly.</p> <p>(ii) The Committee partly scrutinized the material received from the Commissioner & Secretary to Government, Haryana, Public Works (B&R) Department in respect of implementation of recommendations/observations as contained in the 30th Report of the Committee concerning Public Works (B&R) Department.</p>
50.	25th January, 2008	4	<p>(i) Cancellation of meeting with the sister Committee of Goa Legislative Assembly.</p> <p>(ii) The Committee partly scrutinized the material received from the Commissioner & Secretary to Government, Haryana, Public Works (B&R) Department in respect of implementation of recommendations/observations as contained in the 30th Report of the Committee concerning Public Works (B&R) Department.</p>
51.	29th January, 2008	5	<p>The Committee scrutinized the material received from the Commissioner & Secretary to Government, Haryana, Public Works (B&R) Department in respect of implementation of recommendations/observations as contained in the 30th Report of the Committee concerning Public Works (B&R) Department.</p>
52.	6th February, 2008	7	<p>The Committee passed a condolence resolution on the sad demise of Ch. Dalip Singh, father of Dr. Raghuvir Singh Kadian, Speaker, Haryana Vidhan Sabha.</p>
53.	13th February, 2008	6	<p>Oral examination of the Financial Commissioner & Principal Secretary to Government, Haryana, Home Department in respect of non Supply of material regarding implementation of recommendation/observations as contained in the 30th Report of the Committee concerning Home (Police) Department.</p>

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54.	20th February, 2008	8	Oral examination of the Commissioner & Secretary to Government, Haryana, Urban Development Department in respect of non supply of material regarding implementation of recommendations/observations as contained in the 30th Report of the Committee concerning Urban Development (Local Bodies) Department.
55.	27th February, 2008	9	(i) Consideration of papers placed before the Committee. (ii) Drafting & Finalization of 31st Report of the Committee. (iii) Confirmation of Proceedings.
56.	3rd March, 2008	7	The Committee scrutinized the material received from the Financial Commissioner & Principal Secretary to Government, Haryana, Home Department in respect of implementation of recommendations/observations as contained in the 30th Report of the Committee concerning Home (Police) Department.

Report Presented

The Committee presented the thirty first Report of the Committee for the year 2007-08 to the House on 28th March, 2008.

Proceedings

A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha, Secretariat.

COMMITTEE ON GOVERNMENT ASSURANCES

The Committee on Government Assurances for the year 2007-2008 consisting of nine Members was nominated by the Speaker Haryana Vidhan Sabha on 7th April, 2007 vide notification No. CB/A-1/2007-08/29, dated 7th April, 2007.

Shri Naresh Kumar Sharma, MLA a member of the Committee was appointed as Chairperson of the Committee.

The Committee held 66 meetings during the period under review .

The name of the members and number of meetings attended by each of them are shown in the following table :—

Sr. No.	Name of the Member	Number of meetings attended
1.	Shri Naresh Kumar Sharma, M.L.A.	63
2.	Shri Dharambir Gauba, M.L.A.	31
3.	Shri Somvir Singh, M.L.A.	63
4.	Shri Satvinder Singh Rana, M.L.A.	61
5.	Shri Subhash Chand, M.L.A.	59
6.	Shri Bharat Singh Chhokar, M.L.A.	51
7.	Shri Devender Kumar Bansal, M.L.A.	51
8.	Smt. Rekha Rana, M.L.A.	42
9.	Shri Naresh Yadav, M.L.A.	34
Special Invitees		
*1.	Shri Dura Ram, M.L.A.	03
**2.	Shri Gian Chand, M.L.A.	28

*Shri Dura Ram, MLA was nominated by the Hon'ble Speaker as Special Invitee on 17th April, 2007. Thereafter, he resigned as Special Invitee from the Committee w.e.f. 4th September, 2007.

**Shri Gian Chand, MLA was nominated by the Hon'ble Speaker as Special Invitee on 16th May, 2007.

Meetings held on and Business transacted

The details showing the dates of meetings held, the number of Members present and business transacted at each meeting are given below :—

Sr. No.	Date of Meetings	Number of Members including Special Invitees Present	Business Transacted
1	2	3	4
1.	11th April, 2007	7	The Deputy Secretary, Haryana Vidhan Sabha explained the scope & functions of the Committee to the members on behalf of the Secretary, Haryana Vidhan Sabha.

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2.	18th April, 2007	9	<p>(i) Scrutiny of the replies received from the various Government Departments in regard to the implementation of the outstanding assurances as contained in 36th Report of the Committee.</p> <p>(ii) The Committee decided to undertake on-the-spot Study visit to see the Irrigation projects/Dam situated at Sunder Nagar, Manali, Pandoh Dam and Manikaran etc. from 28th April, 2007 to 29th April, 2007.</p>
3.	25th April, 2007	9	Scrutiny of the replies received from the various Government Departments in regard to the implementation of the outstanding assurances as contained in 36th Report of the Committee.
4.	28th April, 2007 (Manali)	6	The Committee discussed with the Officers of Irrigation Department, Haryana with regard to the inspection of Pandoh Dam.
5.	29th April, 2007 (Manikaran)	6	The Committee reviewed its on- the- spot study tour.
6.	2nd May, 2007	8	The Committee scrutinized the statement of Assurances given by the Ministers on the floor of the House during the Session held in the month of March, 2006.
7.	9th May, 2007	7	<p>(i) The Committee orally examined the representatives of the Forest Department in regard to the implementation of the outstanding assurances as contained in the 36th Report of the Committee.</p> <p>(ii) The Committee decided to undertake on-the-spot study/visit to inspect the plantation of Forest Department in District Yamuna Nagar. The Committee also desired to see the developments of plantation by the State of Uttaranchal at Yamunotri, Gangotri, Kidarnath, Badrinath and Nainital w.e.f. 21-5-2007 to 26-5-2007.</p>
8.	16th May, 2007	8	The Committee scrutinized the statement of Assurances given by the Ministers on the floor of the House during the Session held in the month of March, 2006.

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9.	21st May, 2007 (Yamuna Nagar)	5	<p>(i) The Committee discussed with the representatives of Forests Department Haryana in regard to visit Chaudhary Devi Lal Herbal Park at Chauhar Pur of Yamuna Nagar.</p> <p>(ii) The Committee decided to cancel its Study Tour Programme due to the death of Shri Joginder Singh elder brother of Shri Bhupinder Singh Hooda, Chief Minister, Haryana.</p>
10.	29th May, 2007	9	<p>(i) The Committee expressed its heart felt condolence on the sad and untimely demise of Shri Joginder Singh, elder brother of Shri Bhupinder Singh Hooda, Chief Minister, Haryana.</p> <p>(ii) Scrutiny of the Statement of assurances given by the Ministers on the floor of the House during the Session held in the month of March, 2006.</p>
11.	6th June, 2007	9	<p>(i) Scrutiny of the Statement of assurances given by the Minister on the floor of the House during the Session held in the month of March, 2006.</p> <p>(ii) The Committee decided to undertake study tour to the State of Utranchal and also visit to Chaudhary Devi Lal Herbal Park, Chauhar Pur, Yamuna Nagar w.e.f. 15-6-2007 to 18-6-2007.</p>
12.	12th June, 2007	10	<p>(i) Scrutiny of the Statement of assurances given by the Ministers on the floor of the House during the Session held in the month of March, 2006.</p> <p>(ii) The Committee revised its study tour programme and decided to proceed on its study tour w.e.f. 20-6-2007 to 26-6-2007.</p>
13.	19th June, 2007	8	Scrutiny of the Statement of assurances given by the Ministers on the floor of the House during the Session held in the month of March, 2006.
14.	20th June, 2007 (Yamuna Nagar)	3	The Committee visited Chaudhary Devi Lal Herbal Park, Chauhar Pur, Yamuna Nagar.

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15.	21st June, 2007 (Yamunotri)	3	The Committee visited Chir Plantation circle in Yamunotri Range of Barkot.
16.	23rd June, 2007 (Gangotri)	3	The Committee visited Gangotri to see Plantation of the Forests Department, Utranchal.
17.	24th June, 2007 (Kedarnath)	3	The Committee reviewed the visit of Yamunotri, Gangotri and Kedarnath, Utranchal.
18.	25th June, 2007 (Badrinath)	3	The Committee reviewed about the visit of Committee to Kedarnath and inspected the Chir circle plantation and also saw Tihari Bandh area.
19.	4th July, 2007	9	Scrutiny of the Statement of assurances given by the Ministers on the floor of the House during the Session held in the month of September, 2006.
20.	11th July, 2007	9	The Committee expressed its heart felt condolence on the said demise of Shri Chander Shekhar, Ex-Prime Minister of India.
21.	18th July, 2007	10	Scrutiny of the replies received from the various Government Departments in regard to the implementation of the outstanding assurances as contained in the 36th Report of the Committee.
22.	25th July, 2007	10	(i) Scrutiny of the Statement of assurances given by the Ministers on the floor of the House during the Session held in the month of September, 2006. (ii) Confirmation of proceedings.
23.	1st August, 2007	11	Scrutiny of the replies received from the various Government Departments in regard to the implementation of the outstanding assurances as contained in the 36th Report of the Committee.
24.	7th August, 2007	8	Scrutiny of the replies received from the various Government Departments in regard to the implementation of the outstanding assurances as contained in the 36th Report of the Committee.

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25.	10th August, 2007	10	Scrutiny of the replies received from the various Government Departments in regard to the implementation of the outstanding assurances as contained in the 36th Report of the Committee.
26.	14th August, 2007	6	Scrutiny of the replies received from the various Government Departments in regard to the implementation of the outstanding assurances as contained in the 36th Report of the Committee.
27.	21st August, 2007	8	The Committee reviewed the outstanding assurances of 36th Report relating to General Administration Department.
28.	29th August, 2007	6	The Committee expressed its heart felt condolence on the sad demise of Shri Banarsi Dass Gupta, Ex-Chief Minister of Haryana.
29.	31st August, 2007 (Haryana Bhawan, New Delhi)	7	Scrutiny of the replies received from the various Government Departments in regard to the implementation of the outstanding assurances as contained in the 36th Report of the Committee.
30.	5th September, 2007	8	Scrutiny of the replies received from the various Government Departments in regard to the implementation of the outstanding assurances as contained in 36th Report of the Committee.
31.	11th September, 2007	7	Scrutiny of the replies received from the Town and Country Planning Department, Haryana in regard to the implementation of the outstanding assurances as contained in 36th Report of the Committee.
32.	25th September, 2007	7	Scrutiny of the replies received from the various Government Departments in regard to the implementation of the outstanding assurances as contained in 36th Report of the Committee.
33.	3rd October, 2007	7	(i) The Committee reviewed the outstanding assurances of 36th Report relating to Housing Department. (ii) The Committee decided to revise its study tour programme to the states of Rajasthan and Gujarat decided to undertake its study tour from 13-10-2007 to 19-10-2007 instead of 8-10-2007 to 14-10-2007.

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34.	9th October, 2007	8	Scrutiny of the replies received from the various Government Departments in regard to the implementation of the outstanding assurances as contained in 36th Report of the Committee.
35.	13th October, 2007	7	The Committee discussed about the tour programme to be undertaken by the Committee to the States of Rajasthan and Gujarat.
36.	15th October, 2007	7	The Committee reviewed the outstanding assurances of 36th Report relating to Animal Husbandry Department.
37.	16th October, 2007	7	The Committee reviewed the outstanding assurances of 36th Report relating to Sports Department.
38.	17th October, 2007	7	The Committee reviewed the outstanding assurances of 36th Report relating to Sports Department.
39.	19th October, 2007	7	The Committee reviewed its tour programme undertaken by the Committee.
40.	24th October, 2007	8	Scrutiny of the replies received from the various Government Departments in regard to the implementation of the outstanding assurances as contained in 36th Report of the Committee.
41.	30th October, 2007	9	Scrutiny of the replies received from the various Government Departments in regard to the implementation of the outstanding assurances as contained in the 36th Report of the Committee.
42.	6th November, 2007	9	Scrutiny of the replies received from the various Government Departments in regard to the implementation of the outstanding assurances as contained in the 36th Report of the Committee.
43.	13th November, 2007	9	<p>(i) Scrutiny of the replies received from the various Government Departments in regard to the implementation of the outstanding assurances as contained in 36th Report of the Committee.</p> <p>(ii) The Committee decided to undertake a study tour to the States of Orissa and Maharashtra w.e.f. 26-12-2007 to 2-1-2008.</p>

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44.	20th November, 2007	8	Scrutiny of the replies received from the various Government Departments in regard to the implementation of the outstanding assurances as contained in the 36th Report of the Committee.
45.	27th November, 2007	8	Scrutiny of the replies received from the various Government Departments in regard to the implementation of the outstanding assurances as contained in the 36th Report of the Committee.
46.	4th December, 2007	8	Scrutiny of the replies received from the various Government Departments in regard to the implementation of the outstanding assurances as contained in the 36th Report of the Committee.
47.	11th December, 2007	10	Scrutiny of the replies received from the various Government Departments in regard to the implementation of the outstanding assurances as contained in the 36th Report of the Committee.
48.	18th December, 2007	7	Scrutiny of the replies received from the Health Department, in regard to the implementation of the outstanding assurances as contained in the 36th Report of the Committee.
49.	25th December, 2007 (Haryana Bhawan, New Delhi)	9	The Committee framed the questionnaire for the meeting to be held with the Sister Committee of Orissa Legislative Assembly.
50.	26th December, 2007 (Bhubaneswar)	5	The Committee discussed with the officer of Orissa Legislative Assembly regarding working of Committee on Government Assurances.
51.	27th December, 2007 (Puri)	5	The Committee partly framed the questionnaire for the meeting to be held with the Sister Committee of Maharashtra Legislative Assembly.
52.	30th December, 2007 (Aurangabad)	7	The Committee framed the questionnaire for the meeting to be held with the Sister Committee of Maharashtra Legislative Assembly.
53.	1st January, 2008 (Mumbai)	7	The Committee discussed with the officers of Maharashtra Legislative Assembly regarding working of Committee on Government Assurances.

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54.	3rd January, 2008 (Haryana Bhawan, New Delhi)	9	The Committee reviewed the outstanding assurances of 36th Report relating to General Administration Department.
55.	8th January, 2008	8	Scrutiny of the Statement of assurances given by the Ministers on the floor of the House during the Session held in the month of March, 2007.
56.	15th January, 2008	8	Scrutiny of the replies received from the Social Justice and Empowerment Department, Haryana in regard to the implementation of the outstanding assurances as contained in 36th Report of the Committee.
57.	22nd January, 2008	10	The Committee expressed its heart felt condolence on the sad demise of Shri Dalip Singh Kadian father of Shri Raghuvir Singh Kadian Hon'ble Speaker, Haryana.
58.	23rd January, 2008	10	The Committee decided to postpone the oral Examination with the representatives of the Transport Department due to the sad demise of Shri Dalip Singh Kadian father of Shri Raghuvir Singh Kadian Hon'ble Speaker, Haryana.
59.	29th January, 2008	9	The Committee orally examined the representatives of the Transport Department in regard to the implementation of the outstanding assurances as contained in its 36th Report.
60.	5th February, 2008	8	(i) Consideration of papers placed before the Committee. (ii) The Committee orally examined the representatives of the Co-operation Department in regard to the implementation of the outstanding assurances as contained in its 36th Report.
61.	8th February, 2008 (Haryana Bhawan, New Delhi)	6	The Committee reviewed the outstanding assurances of 36th Report relating to Agriculture Department.
62.	12th February, 2008	6	The Committee orally examined the representatives of the Agriculture Department in regard to the implementation of the outstanding assurances as contained in its 36th Report.

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63.	16th February, 2008 (Haryana Bhawan, New Delhi)	7	The Committee reviewed the outstanding assurances of 36th Report relating to Agriculture Department.
64.	18th February, 2008	6	The Committee expressed its heart felt condolence on the sad untimely demise of Shri Ramesh Rana, Ex M.L.A. husband of Smt. Rekha Rana, M.L.A.
65.	26th February, 2008	6	The Committee partly drafted the 37th Report of the Committee on Government Assurances for the year 2007-08.
66.	3rd March, 2008	7	(i) Confirmation of Proceedings. (ii) The Committee drafted and finalized the 37th Report of the Committee on Government Assurances for the year 2007-08.

The details of the meetings held at places outside Chandigarh are as under :—

Sr. No.	Date	Place
1.	28th, April, 2007	Manali (H.P.)
2.	29th April, 2007	Manikaran (H.P.)
3.	21st May, 2007	Yamuna Nagar
4.	20th June, 2007	Yamuna Nagar
5.	21st June, 2007	Yamunotri (Uttanchal)
6.	23rd June, 2007	Gangotri (Uttanchal)
7.	24th June, 2007	Kedarnath (Uttanchal)
8.	25th June, 2007	Badrinath (Uttanchal)
9.	10th August, 2007	Haryana Bhawan, New Delhi
10.	31st August, 2007	Haryana Bhawan, New Delhi
11.	13th October, 2007	Haryana Bhawan, New Delhi
12.	15th October, 2007	Udaipur (Rajasthan)
13.	16th October, 2007	Ahmedabad (Gujarat)
14.	17th October, 2007	Dawarika Dheesh (Gujarat)
15.	19th October, 2007	Rajkot (Gujarat)

1	2	3
16.	25th December, 2007	Haryana Bhawan, New Delhi
17.	26th December, 2007	Bhubaneswar (Orissa)
18.	27th December, 2007	Puri (Orissa)
19.	30th December, 2007	Aurangabad (Maharashtra)
20.	1st January, 2008	Mumbai (Maharashtra)
21.	3rd January, 2008	Haryana Bhawan, New Delhi
22.	8th February, 2008	Haryana Bhawan, New Delhi
23.	16th February, 2008	Haryana Bhawan, New Delhi

Report Presented

The Committee presented its 37th Report for the year 2007-08 to the House on 28th March, 2008.

Proceedings

A record of proceedings of meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

COMMITTEE ON SUBORDINATE LEGISLATION

The Committee consisting of 8 Members of the Haryana Vidhan Sabha (including the Advocate General) was nominated by the Hon'ble Speaker on the 7th April, 2007 and was notified in the official Gazette vide Notification No. HVS/SLC/1/2007-08/22, dated 7th April, 2007.

Prof. Chhattar Pal Singh, was appointed as the Chairperson of the Committee by the Hon'ble Speaker.

The Committee held 91 meetings during the period under review.

The names of the Members /Special Invitees and number of meetings attended by each of them are shown in the following table :—

Sr. No.	Name of the Member	Number of meetings attended
1.	Prof. Chhattar Pal Singh, M.L.A.	Chairperson 91
2.	Smt. Anita Yadav, M.L.A.	Member 86
3.	Shri Jitender Singh Malik, M.L.A.	Member 6
4.	Shri Harsh Kumar, M.L.A.	Member 49
*5.	Shri Dura Ram, M.L.A.	Member 19
6.	Shri Sahida Khan, M.L.A.	Member 89
7.	Prof. Dinesh Kaushik, M.L.A.	Member 13
8.	Advocate General	Member Nil
Special Invitees		
**1.	Shri Kulvir Singh Beniwal, M.L.A.	22
***2.	Smt. Parsanni Devi, M.L.A.	46
***3.	Smt. Shakuntla Bhagwaria, M.L.A.	61

* Resigned from the membership of the Committee vide Notification No. HVS-SLC-1-2007-2008/59, dated 19th September, 2007 on being appointed as Parliamentary Secretary, Haryana.

** Nominated as Special Invitees of the Committee vide Notification No. HVS-SLC-1/2007-2008/31, dated the 11th April, 2007.

*** Nominated as Special Invitees of the Committee vide Notification No. HVS-SLC-1/2007-2008/32, dated the 16th April, 2007.

Rules Scrutinized

The Committee scrutinized the following Rules :—

1. The Haryana Panchayati Raj Rules, 1995 framed under the Haryana Panchayati Raj Act, 1994.
2. The Haryana Standards of Weights and Measurements (Enforcement) Rules, 1995 framed under the Standards of Weights and Measurements (Enforcements) Act, 1985.
3. The Haryana Juvenile Justice (Care and Protection of Children) Rules, 2002 framed under the Juvenile Justice (Care and Protection of Children) Act, 2000.

Meetings held and Business Transacted

The dates and the meetings, the number of Members and the Business transacted at each meeting are given below:—

Sr. No.	Date of Meetings	Number of Members Present	Business Transacted
1	2	3	4
1.	11th April, 2007	4	1. Welcome Address by the Deputy Secretary.
2.	17th April, 2007	3	1. Study of the Jevvenile Justice (Care and Protection of Children) Act, 2000. 2. Selection of Rules for scrutiny. 3. The Committee decided to hold its next meeting at Haryana Bhawan, New Delhi on 20th April, 2007.
3.	20th April, 2007 (New Delhi)	5	Resumption of study of the Jevvenile Justice (Care and Protection of Children) Act, 2000.
4.	24th April, 2007	7	1. Resumption of study of the Jevvenile Justice (Care and Protection of Children) Act, 2000. 2. The Committee decided to hold its own meeting at Dabchick Tourist Complex (Hodal) on 27th April, 2007.
5.	27th April, 2007 Dabchick (Hodal)	6	Scrutiny of the Haryana Juvenile Justice (Care and Protection of Children) Rules, 2002, framed under the Juvenile Justice (Care and Protection of Children) Act, 2000.
6.	30th April, 2007	8	1. Resumption of scrutiny of the Haryana Juvenile Justice (Care and Protection of Children) Rules, 2002, framed under the Juvenile Justice (Care and Protection of Children) Act, 2000. 2. The Committee decided to hold its own meetings at Haryana Bhawan, New Delhi on 3rd May, 2007 and at Barbet Tourist Complex, Sohna (Gurgaon) on 4th May, 2007.
7.	3rd May, 2007 (New Delhi)	8	Resumption of scrutiny of the Haryana Juvenile Justice (Care and Protection of Children) Rules, 2002, framed under the Juvenile Justice (Care and Protection of Children) Act, 2000.

1	2	3	4
8.	4th May, 2007 Barbet (Sohna)	5	Resumption of scrutiny of the Haryana Juvenile Justice (Care and Protection of Children) Rules, 2002, framed under the Juvenile Justice (Care and Protection of Children) Act, 2000.
9.	7th May, 2007	7	<ol style="list-style-type: none"> 1. Papers placed before the Committee. 2. Resumption of scrutiny of the Haryana Juvenile Justice (Care and Protection of Children) Rules, 2002, framed under the Juvenile Justice (Care and Protection of Children) Act, 2000.
10.	14th May, 2007	7	<ol style="list-style-type: none"> 1. Papers placed before the Committee. 2. Resumption of scrutiny of the Haryana Juvenile Justice (Care and Protection of Children) Rules, 2002, framed under the Juvenile Justice (Care and Protection of Children) Act, 2000.
11.	21st May, 2007	7	Resumption of scrutiny of the Haryana Juvenile Justice (Care and Protection of Children) Rules, 2002, framed under the Juvenile (Care and Protection of Children) Act, 2000.
12.	28th May, 2007	6	<ol style="list-style-type: none"> 1. Condolence Resolution. 2. Resumption of scrutiny of the Haryana Juvenile Justice (Care and Protection of Children) Rules, 2002, framed under the Juvenile Justice (Care and Protection of Children) Act, 2000. 3. The Committee decided to hold its own meetings at Haryana Bhawan, New Delhi on 31st May, 2007, Jaipur and Udaipur (Rajasthan) on 1-6-2007 and 2-6-2007 respectively. 4. The Committee decided to hold its own meetings at Haryana Bhawan New Delhi On 31-5-2007 at Jaipur and Udaipur on 1-6-2007 and 2-6-2007 respectively. The Committee also decided to hold its own meetings at Katra on 8-6-2007 at Jammu on 9-6-2007 and at Tajewala on 15-6-2007. 5. Confirmation of Proceedings.

1	2	3	4
13.	31st May, 2007 (New Delhi)	6	Resumption of scrutiny of the Haryana Juvenile Justice (Care and Protection of Children) Rules, 2002, framed under the Juvenile Justice (Care and Protection of Children) Act, 2000.
14.	1st June, 2007 Jaipur (Raj)	3	Resumption of scrutiny of the Haryana Juvenile Justice (Care and Protection of Children) Rules, 2002, framed under the Juvenile Justice (Care and Protection of Children) Act, 2000.
15.	2nd June, 2007 Udaipur (Raj)	3	Resumption of scrutiny of the Haryana Juvenile Justice (Care and Protection of Children) Rules, 2002, framed under the Juvenile Justice (Care and Protection of Children) Act, 2000.
16.	5th June, 2007	7	<ol style="list-style-type: none"> 1. Resumption of scrutiny of the Haryana Juvenile Justice (Care and Protection of Children) Rules, 2002, framed under the Juvenile Justice (Care and Protection of Children) Act, 2000. 2. Papers placed before the Committee. 3. The Committee decided to cancel its tour/own meetings at Katra, Jammu and Tajewala scheduled to be held on dated 8th, 9th and 15th June, 2007 respectively and also decided to hold its own meeting on 8th June, 2007 at Haryana Bhawan, New Delhi.
17.	8th June, 2007 (New Delhi)	4	Resumption of scrutiny of the Haryana Juvenile Justice (Care and Protection of Children) Rules, 2002, framed under the Juvenile Justice (Care and Protection of Children) Act, 2000.
18.	11th June, 2007	5	<ol style="list-style-type: none"> 1. Resumption of scrutiny of the Haryana Juvenile Justice (Care and Protection of Children) Rules, 2002, framed under the Juvenile Justice (Care and Protection of Children) Act, 2000. 2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 15th June, 2007.
19.	15th June, 2007 (New Delhi)	6	Resumption of scrutiny of the Haryana Juvenile Justice (Care and Protection of Children) Rules, 2002, framed under the Juvenile Justice (Care and Protection of Children) Act, 2000.

1	2	3	4
20.	19th June, 2007	8	Resumption of scrutiny of the Haryana Juvenile Justice (Care and Protection of Children) Rules, 2002, framed under the Juvenile Justice (Care and Protection of Children) Act, 2000.
21.	22nd June, 2007 (New Delhi)	7	Resumption of scrutiny of the Haryana Juvenile Justice (Care and Protection of Children) Rules, 2002, framed under the Juvenile Justice (Care and Protection of Children) Act, 2000.
22.	25th June, 2007	5	Study of the Haryana Panchayati Raj Act, 1994.
23.	29th June, 2007 (New Delhi)	7	Resumption of study of the Haryana Panchayati Raj Act, 1994.
24.	2nd July, 2007	6	<ol style="list-style-type: none"> 1. Papers placed before the Committee. 2. Resumption of study of the Haryana Panchayati Raj Act, 1994. 3. Confirmation of the proceedings of the meetings. 4. The Committee decided to hold its own meeting at Tajewala (Yamuna Nagar) on 6th July, 2007.
25.	6th July, 2007 Tajewala (Yamuna Nagar)	4	Resumption of study of the Haryana Panchayati Raj Act, 1994.
26.	9th July, 2007	9	<ol style="list-style-type: none"> 1. Resumption of study of the Haryana Panchayati Raj Act, 1994. 2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 12th July, 2007.
27.	12th July, 2007 (New Delhi)	6	1. Resumption of study of the Haryana Panchayati Raj Act, 1994.
28.	18th July, 2007	7	<ol style="list-style-type: none"> 1. Papers placed before the Committee. 2. Resumption of study of the Haryana Panchayati Raj Act, 1994,
29.	23rd July, 2007	5	<ol style="list-style-type: none"> 1. Resumption of scrutiny of the Haryana Panchayati Raj Act, 1994 2. The Committee decided to hold its own

1	2	3	4
			meetings at Haryana Bhawan, New Delhi on 26th July, 2007 and 27th July, 2007 at Sariska (Rajasthan).
			3. The Committee also decided to hold its own meetings on 2nd August, 2007 at New Delhi, 3rd August, 2007 at Jaipur, 4th August, 2007 at Udaipur, 5th August, 2007 at Mount Abu, 6th August, 2007 at Chittorgarh and on 7th August, 2007 at Jaipur.
30.	26th July, 2007 (New Delhi)	6	Resumption of study of the Haryana Panchayati Raj Act, 1994.
31.	27th July, 2007 Sarsika (Alwar Rajasthan)	4	Resumption of study of the Haryana Panchayati Raj Act, 1994.
32.	30th July, 2007	6	1. Resumption of study of the Haryana Panchayati Raj Act, 1994. 2. The Committee decided to cancel its study tour to the State of Rajasthan which was scheduled to be commenced w.e.f. 2-8-2007 to 7-8-2007. 3. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 3rd August, 2007.
33.	3rd August, 2007 (New Delhi)	7	Resumption of study of the Haryana Panchayati Raj Act, 1994.
34.	6th August, 2007	6	1. Papers placed before the Committee. 2. Resumption of study of Haryana Panchayati Raj Act, 1994. 3. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 9th August, 2007.
35.	9th August, 2007 (New Delhi)	5	Resumption of study of the Haryana Panchayati Raj Act, 1994.
36.	13th August, 2007	8	1. Resumption of study of the Haryana Panchayati Raj Act, 1994. 2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 17th August, 2007.

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37.	17th August, 2007 (New Delhi)	6	Resumption of study of Haryana Panchayati Raj Act, 1994.
38.	20th August, 2007	5	<ol style="list-style-type: none"> 1. Resumption of study of Haryana Panchayati Raj Act, 1994. 2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 23rd August, 2007.
39.	23rd August, 2007 (New Delhi)	6	Resumption of study of Haryana Panchayati Raj Act, 1994.
40.	27th August, 2007	4	Scrutiny of the Haryana Panchayati Raj Rules 1995 framed under the Haryana Panchayati Raj Act, 1994.
41.	4th September, 2007	6	<ol style="list-style-type: none"> 1. Resumption of scrutiny of the Haryana Panchayati Raj Rules, 1995 framed under the Haryana Panchayati Raj Act, 1994. 2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 7th September, 2007.
42.	7th September, 2007	7	Resumption of scrutiny of the Haryana Panchayati Raj Rules, 1995 framed under the Haryana Panchayati Raj Act, 1994.
43.	11th September, 2007	5	Resumption of scrutiny of the Haryana Panchayati Raj Rules, 1995 framed under the Haryana Panchayati Raj Act, 1994.
44.	24th September, 2007	4	<ol style="list-style-type: none"> 1. Resumption of scrutiny of the Haryana Panchayati Raj Rules, 1995 framed under the Haryana Panchayati Raj Act, 1994. 2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 27th September, 2007.
45.	27th September, 2007 (New Delhi)	5	Resumption of scrutiny of the Haryana Panchayati Raj Rules, 1995 framed under the Haryana Panchayati Raj Act, 1994.
46.	1st October, 2007	4	<ol style="list-style-type: none"> 1. Resumption of scrutiny of the Haryana Panchayati Raj Rules, 1995 framed under the Haryana Panchayati Raj Act, 1994. 2. The Committee decided to hold its own meetings at Haryana Bhawan, New Delhi on 11th & 14th October, 2007 and at Ranthambhore (Rajasthan) on 12-10-2007.

1	2	3	4
47.	8th October, 2007	3	Resumption of scrutiny of the Haryana Panchayati Raj Rules, 1995 framed under the Haryana Panchayati Raj Act, 1994.
48.	11th October, 2007 (New Delhi)	4	Resumption of scrutiny of the Haryana Panchayati Raj Rules, 1995 framed under the Haryana Panchayati Raj Act, 1994.
49.	12th October, 2007 Ranthambor (Rajasthan)	3	Resumption of scrutiny of the Haryana Panchayati Raj Rules, 1995 framed under the Haryana Panchayati Raj Act, 1994.
50.	14th October, 2007 (New Delhi)	5	Resumption of scrutiny of the Haryana Panchayati Raj Rules, 1995 framed under the Haryana Panchayati Raj Act, 1994.
51.	17th October, 2007	5	<ol style="list-style-type: none"> 1. Paper placed before the Committee. 2. Resumption of scrutiny of the Haryana Panchayati Raj Rules, 1995 framed under the Haryana Panchayati Raj Act, 1994. 3. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 20th October, 2007.
52.	20th October, 2007 (New Delhi)	4	Resumption of scrutiny of the Haryana Panchayati Raj Rules, 1995 framed under the Haryana Panchayati Raj Act, 1994.
53.	23rd October, 2007	7	<ol style="list-style-type: none"> 1. Resumption of scrutiny of the Haryana Panchayati Raj Rules, 1995 framed under the Haryana Panchayati Raj Act, 1994. 2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 26th October, 2007.
54.	26th October, 2007 (New Delhi)	4	Study of the Standards of Weights and Measures (Enforcement) Act, 1985.
55.	31st October, 2007	5	Resumption of study of Standards of Weights and Measures (Enforcement) Act, 1985.
56.	6th November, 2007	5	Scrutiny of Haryana Standards of Weights and Measurements (Enforcement) Rules, 1995 framed under the Standards of Weights and Measurements (Enforcement) Act, 1985.
57.	13th November, 2007	4	<ol style="list-style-type: none"> 1. Resumption of scrutiny of Haryana Standards of Weights and Measurements (Enforcement) Rules, 1995 framed under the Standards of Weights and Measurements (Enforcement) Act, 1985.

1	2	3	4
			2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 16th November, 2007.
58.	16th November, 2007 (New Delhi)	7	Resumption of Scrutiny of Haryana Standards of Weights and Measurements (Enforcement) Rules, 1995 framed under the Standards of Weights and Measurements (Enforcement) Act, 1985.
59.	20th November, 2007	4	<p>1. Resumption of scrutiny of Haryana Standards of Weights and Measurements (Enforcement) Rules, 1995 framed under the Standards of Weights and Measurements (Enforcement) Act, 1985.</p> <p>2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 24th November, 2007.</p>
60.	24th November, 2007 (New Delhi)	5	Resumption of scrutiny of Haryana of Standards of Weights and Measurements (Enforcement) Rules, 1995 framed under the Standards of Weights and Measurements (Enforcement) Act, 1985.
61.	27th November, 2007	4	<p>1. Resumption of scrutiny of Haryana Standards of Weights and Measurements (Enforcement) Rules, 1995 framed under the Standards of Weights and Measurements (Enforcement) Act, 1985.</p> <p>2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 30th November, 2007.</p>
62.	30th November, 2007 (New Delhi)	5	The Committee went through the replies received from the Housing Department and was satisfied with the action taken in issuing the draft notification implementing the observations/recommendations made in respect of the Punjab Industrial Housing Rules, 1956 as contained in its 33rd to 35th Reports.
63.	4th December, 2007	5	The Committee went through the draft notification issued in respect of amendment in the Punjab Industrial Housing Rules, 1956 as per observations/recommendations made by the Committee in its 33rd to 36th Reports.

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64.	11th December, 2007	6	<p>1. The Committee scrutinized the replies in respect of implementation of observations/recommendations of the Committee, made in respect of the Haryana Municipal (Sanitation and Public Health) Bye-laws, 1976 as contained in its 35th and 36th Reports.</p> <p>The Committee also noted the contents of the letter dated 13th November, 2007 of the department in respect of the Haryana Municipal (Drainage and Sanitation) Bye-Laws.</p> <p>2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 14th December, 2007.</p>
65.	14th December, 2007 (New Delhi).	5	<p>1. Papers placed before the Committee.</p> <p>2. The Committee went through the replies received from the Haryana Urban Local Bodies Department in detail and was of the view that certain clarifications on paragraphs 2, 3, 5 & 6 of the General Observations as well as on bye-laws 4, 5, 9, 10, 13 & 17 is required from the Government Department.</p>
66.	18th December, 2007	6	<p>1. Papers placed before the Committee.</p> <p>2. Oral examination of the Director, Urban Local Bodies Department regarding non-implementation of the Observations/Recommendations of the Committee made in respect of :—</p> <p>(i) The Haryana Municipal Drainage and Sanitation Bye-Laws, 1977, as contained in its 34th to 36th Reports.</p> <p>(ii) The Haryana Municipal (Sanitation and Public Health), Bye-Laws, 1976 as contained in its 35th and 36th Reports.</p>
67.	22nd December, 2007 Bikaner (Rajasthan)	3	<p>The Committee went through the reply received from the Revenue Department in respect of observations/recommendations made by the Committee with regard to the Haryana Public Premises and Land (Eviction and Rent Recovery) Rules, 1973 as contained in its 34th Report.</p>

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68.	24th December, 2007 Jaipur (Rajasthan)	3	Meeting with the Hon'ble Speaker of Rajasthan Legislative Assembly.
69.	25th December, 2007 (New Delhi)	5	Scrutiny of the replies in respect of the Punjab Land Revenue Rules framed under the Punjab Land Revenue Act, 1887 as contained in its 36th Report.
70.	28th December, 2007	6	<ol style="list-style-type: none"> 1. Papers placed before the Committee. 2. The Committee watched the implementation of observations/recommendations made by the previous Committee in respect of the Punjab Ayurvedic and Unani Practitioners (General Rules), 1964 and wanted to know the latest position of implementation in respect of aforesaid rules and framed the questionnaire on para-5, Rules, 2 to 6, 9 to 13, 17, 19, 22 to 24 and 27 to obtain the latest information in the matter. 3. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 5th January, 2008.
71.	2nd January, 2008	7	The Committee made the general observation on the Punjab Animals Contagious Diseases Rules, 1953 as contained in its 36th Report (2006-07).
72.	5th January, 2008 (New Delhi)	5	The Committee went through the replies received from the Animal Husbandry Department in respect of the Punjab Animal Contagious Diseases Rules, 1953.
73.	8th January, 2008	5	Oral examination of the Commissioner and Secretary to Government, Haryana, Animal Husbandry Department regarding non-implementation of the observations/recommendations of the Committee made in respect of the Punjab Animal Contagious Diseases Rules, 1953 as contained in its 36th Report.
74.	9th January, 2008	6	The Committee went through the observations/recommendations made by the previous Committee in respect of the Punjab Ayurveda and Unani Practitioner's (General) Rules, 1964 as contained in its 35th-36th Reports.

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75.	12th January, 2008 (New Delhi)	5	The Committee went through the replies received from the Revenue Department in respect of the Haryana Public Premises and Land (Eviction and Land Recovery) Rules, 1973 and the Punjab Land Revenue Rules framed under the Punjab Land Revenue Act, 1887.
76.	15th January, 2008	5	<ol style="list-style-type: none"> 1. Papers placed before the Committee. 2. Oral examination of the Commissioner and Secretary to Government, Haryana, Health Department regarding non-implementation of the observations/recommendations of the Committee made in respect of the Punjab Ayurvedic and Unani Practitioner's (General) Rules, 1964, as contained in its 35th and 36th Reports. 3. The Committee decided to hold its own meeting at Hussainiwala (Punjab) on 19th January, 2008.
77.	16th January, 2008	5	<ol style="list-style-type: none"> 1. Oral examination of the Financial Commissioner and Principal Secretary to Government, Haryana, Revenue Department regarding nonimplementation of the observations/recommendations of the Committee made in respect of - (i) The Haryana Public Premises and Land (Eviction and Rent Recovery) Rules, 1973 as contained in its 34th-36th Reports. (ii) The Punjab Land Revenue Rules framed under the Punjab Land Revenue Act, 1887 as contained in the 36th Report. 2. The Committee has decided to undertake the study tour programme to the States of Kerala, Goa and Union Territory of Lakshdweep Islands w.e.f. 2nd February to 7th February, 2008.
78.	19th January, 2008	2 Meeting adjourned for want of quorum.	
79.	22nd January, 2008 Hussainiwala (Punjab)	3	<ol style="list-style-type: none"> 1. Condolence Resolution. 2. Oral examination of the Financial Commissioner & Principal Secretary to Government, Haryana, Mines and

1	2	3	4
			Geology Department regarding non-implementation of the Committee made in respect of the Punjab Minor Mineral Concession Rules, 1964 as contained in its 35th and 36th Reports.
80.	28th January, 2008	3	<ol style="list-style-type: none"> 1. Scrutiny of reply in respect of the Haryana Standards of Weights and Measurements (Enforcement) Rules, 1995. 2. The Committee decided to postpone its study tour which was scheduled to be commenced w.e.f. 1-2-2008 to 8-2-2008 to the States of Kerala, Goa and Union Territory of Lakshdweep Islands. 3. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 1-2-2008.
81.	29th January, 2008	3	Meeting adjourned for want of quorum.
82.	1st February, 2008 (New Delhi)	6	Scrutiny of reply in respect of the Haryana Panchayati Raj Rules, 1995 framed under the Haryana Panchayati Raj Act, 1994.
83.	5th February, 2008	4	Oral examination of the Financial Commissioner and Principal Secretary to Government, Haryana, Food and Supplies Department in respect of Haryana Standards of Weights and Measurements (Enforcement) Rules, 1995.
84.	8th February, 2008 (New Delhi)	5	Scrutiny of reply in respect of the Haryana Panchayati Raj Rules, 1995 framed under the Haryana Panchayati Raj Act, 1994.
85.	12th February, 2008	5	Oral examination of the Financial Commissioner and Principal Secretary to Government, Haryana, Development and Panchayats Department in respect of the Haryana Panchayati Raj Rules, 1995.
86.	16th February, 2008 (New Delhi)	5	<ol style="list-style-type: none"> 1. Resumption of scrutiny of the Haryana Juvenile Justice (Care and Protection of Children) Rules, 2002 framed under the Juvenile Justice (Care and Protection of Children) Act, 2000. 2. Confirmation of Proceedings.
87.	19th February, 2008	6	1. Oral examination of the Financial Commissioner and Principal Secretary to Government, Haryana, Social Justice &

1	2	3	4
			Empowerment Department for non-supply of final reply in respect of observations/recommendations made on the Haryana Juvenile Justice (Care and Protection of Children) Rules, 2002.
			2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 23-2-2008.
88.	20th February, 2008	6	The Committee partly drafted its 37th Report.
89.	23rd February, 2008 (New Delhi)	5	The Committee partly drafted its 37th Report.
90.	26th February, 2008	7	The Committee partly drafted its 37th Report.
91.	3rd March, 2008	7	1. Confirmation of Proceedings. 2. The Committee drafted/finalised its 37th Report for the year 2007-2008.

Meetings at Places other than Chandigarh.

The Committee held its meetings on the following dates and places :—

Sr. No.	Place	Date
1.	New Delhi	20th April, 2007
2.	Dabchick (Hodal)	27th April, 2007
3.	New Delhi	3rd May, 2007
4.	Barbet (Sohna)	4th May, 2007
5.	New Delhi	31st May, 2007
6.	Jaipur (Raj.)	1st June, 2007
7.	Udaipur (Raj.)	2nd June, 2007
8.	New Delhi	8th June, 2007
9.	New Delhi	15th June, 2007
10.	New Delhi	22nd June, 2007
11.	New Delhi	29th June, 2007
12.	Tajewala (Ynr.)	6th July, 2007
13.	New Delhi	12th July, 2007
14.	New Delhi	26th July, 2007
15.	Sarsika (Alwar Raj.)	27th July, 2007
16.	New Delhi	3rd August, 2007

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17.	New Delhi	9th August, 2007
18.	New Delhi	17th August, 2007
19.	New Delhi	23rd August, 2007
20.	New Delhi	7th September, 2007
21.	New Delhi	27th September, 2007
22.	New Delhi	11th October, 2007
23.	Ranthambor (Raj.)	12th October, 2007
24.	New Delhi	14th October, 2007
25.	New Delhi	20th October, 2007
26.	New Delhi	26th October, 2007
27.	New Delhi	16th November, 2007
28.	New Delhi	24th November, 2007
29.	New Delhi	30th November, 2007
30.	New Delhi	14th December, 2007
31.	Bikaner (Raj.)	22nd December, 2007
32.	Jaipur (Raj.)	24th December, 2007
33.	New Delhi	25th December, 2007
34.	New Delhi	5th January, 2008
35.	New Delhi	12th January, 2008
36.	Hussainiwala (Pb.)	19th January, 2008
37.	New Delhi	1st February, 2008
38.	New Delhi	8th February, 2008
39.	New Delhi	16th February, 2008
40.	New Delhi	23rd February, 2008

Report Presented

The Committee presented its 37th Report for the year 2007-2008 to the House on the 28th March, 2008.

Proceedings

A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

COMMITTEE OF PRIVILEGES

The new Committee of Privileges consisting of ten Members was nominated by the Hon'ble Speaker vide notification No. Priv-1/2007/30 dated 7th April, 2007 under Rule 284 (1) of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly.

The Committee held 54 meetings during the period under review. The names of the Members and the number of meetings attended by each of them are shown in the following table :—

Sr. No.	Name of the Member		Number of meetings attended
1.	Shri. Karan Singh Dalal, M.L.A.	Chairperson	14
2.	*Shri A.C. Chaudhary, M.L.A.	Member	24
3.	Shri Anand Singh Dangi, M.L.A.	Member	24
4.	Shri Nirmal Singh, M.L.A.	Member	4
5.	Shri Habib-Ur-Rehman, M.L.A.	Member	16
6.	Smt. Geeta Bhukal, M.L.A.	Member	48
7.	Shri Radhey Shyam Sharma, M.L.A.	Member	46
8.	Shri Arjan Singh, M.L.A.	Member	48
9.	Shri Gian Chand, M.L.A.	Member	48
10.	Shri Rajinder Singh Joon, M.L.A.	Member	32
11.	*Shri. K.L. Sharma, M.L.A.	Member	4

* Shri. A.C. Chaudhary, M.L.A. resigned from the membership of the Privileges Committee with effect from 5th September, 2007 on being appointed as Minister, Haryana and Shri K.L. Sharma, M.L.A. was nominated by the Hon'ble Speaker as Member of the Privileges Committee in place of Shri. A.C. Chaudhary, M.L.A. w.e.f. 8th October, 2007.

Meetings held and Business Transacted

Sr. No.	Date of Meeting	Members present	Business Transacted
1	2	3	4
1.	4th April, 2007	7	<p>The Committee went through the contents of the English version of the Privilege motion and resolved to have the copies of the proceedings of March Session and decided to have a Hindi version of the Privilege motion moved by Sh. Randeep Singh Surjewala, Parliamentary Affairs Minister, Haryana against Sh. Om Parkash Chautala, MLA.</p> <p>The Committee deliberated the recommendations in lieu of the questionnaire from the Committee of Privileges of 14th Lok Sabha about Parliamentary Privileges, modifications and related matters.</p>
2.	6th April, 2007	8	The Committee considered the Privilege issue against Sh. Om Prakash Chautala, MLA given notice of by Sh. Randeep Singh Surjewala, Parliamentary Affairs Minister, Haryana.
3.	11th April, 2007	7	In the absence of Chairperson (Sh. Karan Singh Dalal) Sh. Anand Singh Dangi a member of the Committee was chosen to preside over the meeting and welcome address/discussion on the scope and functions of the Committee on Privileges.
4.	18th April, 2007	7	<p>The Committee considered the Privilege issue against Sh. Om Prakash Chautala, MLA given notice of by Sh. Randeep Singh Surjewala, Parliamentary Affairs Minister, Haryana.</p> <p>The Committee also decided to hold its meetings on 8-5-2007 and 9-5-2007 at Dharamshala (Himachal Pradesh) and desired that necessary permission of the Hon'ble Speaker may be obtained under relevant rules of Procedure.</p>
5.	25th April, 2007	5	The Committee considered the Privilege issue against Sh. Om Prakash Chautala, MLA given notice of by Sh. Randeep Singh Surjewala, Parliamentary Affairs Minister, Haryana.

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6.	26th April, 2007	4	The meeting adjourned for want of quorum.
7.	2nd May, 2007	8	The Committee considered the Privilege issue against Sh. Om Prakash Chautala, MLA given notice of by Sh. Randeep Singh Surjewala, Parliamentary Affairs Minister, Haryana.
8.	8th May, 2007	5	The Committee considered the Privilege issue against Sh. Om Prakash Chautala, MLA given notice of by Sh. Randeep Singh Surjewala, Parliamentary Affairs Minister, Haryana.
9.	9th May, 2007	5	The Committee considered the Privilege issue against Sh. Om Prakash Chautala, MLA given notice of by Sh. Randeep Singh Surjewala, Parliamentary Affairs Minister, Haryana.
10.	16th May, 2007	7	The Committee considered the Privilege issue against Sh. Om Prakash Chautala, MLA given notice of by Sh. Randeep Singh Surjewala, Parliamentary Affairs Minister, Haryana. The Committee also decided to hold its meetings on 6th June, 2007 at Dalhousie and on 8th June, 2007 at Chamba in Himachal Pradesh.
11.	23th May, 2007	6	The Committee passed the condolence resolution on the sad and untimely demise of Sh. Joginder Singh Hooda, the elder brother of Sh. Bhupinder Singh Hooda, Hon'ble Chief Minister, Haryana.
12.	30th May, 2007	6	Since the proceedings of the House dated 20th March, 2007 had not been received, therefore, the Committee decided to postpone the business till 4th June, 2007.
13.	4th June, 2007	8	The Committee requested the Hon'ble Speaker to make the proceedings available to the Committee in respect of Privilege issue against Sh. Om Prakash Chautala, MLA given notice of by Sh. Randeep Singh Surjewala, Parliamentary Affairs Minister, Haryana. In view of the disturbing law and order situation in the adjoining State, the Committee decided to postpone its tour programme for Dalhousie and Chamba.

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14.	13th June, 2007	8	The Committee decided to postpone the tour to Dalhousie and Chamba (Himachal Pradesh) w.e.f. 26th June, 2007 and it will be re-scheduled the subsequent meetings of the Committee of Privileges.
15.	18th June, 2007	5	The Committee decided to hold its next meetings on 26th June, 2007 at Chandigarh and 28th June, 2007 at Haryana Bhawan, New Delhi respectively.
16.	28th June, 2007 (New Delhi)	8	The Committee considered the Privilege issue against Sh. Om Prakash Chautala, MLA given notice of by Sh. Randeep Singh Surjewala, Parliamentary Affairs Minister, Haryana.
17.	4th July, 2007	8	The Committee went through the contents of the proceedings dated 20-3-2007, the Committee also went through the contents of the motion referred by the House/Hon'ble Speaker. The members of the Committee deliberated upon the contents of both the documents and in order to observe the natural principal of natural justice, the Committee decided to summon Sh. Randeep Singh Surjewala, Hon'ble Parliamentary Affairs Minister for deposition on 8-8-2007 at 12.30 P.M. in person.
18.	9th July, 2007	7	The Committee considered the Privilege issue against Sh. Om Prakash Chautala, MLA given notice of by Sh. Randeep Singh Surjewala, Parliamentary Affairs Minister, Haryana.
19.	18th July, 2007	9	The Committee considered the Privilege issue against Sh. Om Prakash Chautala, MLA given notice of by Sh. Randeep Singh Surjewala, Parliamentary Affairs Minister, Haryana.
20.	25th July, 2007	6	In the absence of the Chairperson (Sh. Karan Singh Dalal) Sh. A.C. Chaudhary a member of the Committee was chosen to preside over the meeting. The Committee considered the Privilege issue against Sh. Om Prakash Chautala, MLA given notice of by Sh. Randeep Singh Surjewala, Parliamentary Affairs Minister, Haryana.

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21.	1st August, 2007	7	<p>In the absence of the Chairperson (Sh. Karan Singh Dalal) Sh. A. C. Chaudhary a member of the Committee was chosen to preside over the meeting.</p> <p>The Committee considered the Privilege issue against Sh. Om Prakash Chautala, MLA given notice of by Sh. Randeep Singh Surjewala, Parliamentary Affairs Minister, Haryana.</p>
22.	8th August, 2007	9	<p>D.O. letter dated 8-8-2007 received from Sh. Randeep Singh Surewala, Parliamentary Affairs Minister requesting for another date was placed before the Committee and according to the request the Committee decided to orally examine him on 29-8-2007 at 12.30 P.M.</p>
23.	13th August, 2007	5	<p>In the absence of the Chairperson (Sh. Karan Singh Dalal) Sh. A. C. Chaudhary a member of the Committee was chosen to preside over the meeting.</p> <p>The Committee considered the Privilege issue against Sh. Om Prakash Chautala, MLA given notice of by Sh. Randeep Singh Surjewala, Parliamentary Affairs Minister, Haryana.</p>
24.	20th August, 2007	4	<p>The Meeting adjourned for want of quorum.</p>
25.	29th August, 2007	2	<p>The Meeting adjourned for want of quorum.</p>
26.	4th September, 2007	5	<p>The Committee considered the Privilege issue against Sh. Om Prakash Chautala, MLA given notice of by Sh. Randeep Singh Surjewala, Parliamentary Affairs Minister, Haryana.</p>
27.	6th September, 2007 (New Delhi)	6	<p>The Committee considered the Privilege issue against Sh. Om Prakash Chautala, MLA given notice of by Sh. Randeep Singh Surjewala, Parliamentary Affairs Minister, Haryana.</p>
28.	12th September, 2007	5	<p>The Committee informally discussed the agenda fixed for the meeting and recorded the oral evidence of Sh. Randeep Singh Surjewala, Parliamentary Affairs Minister, Haryana in regard to the question of alleged breach of privilege against Sh. Om Prakash Chautala, MLA.</p>

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29.	26th September, 2007	5	The Committee went through the contents contained in the proceedings dated 12-9-2007 in which Sh. Randeep Singh Surjewala, Parliamentary Affairs Minister, Haryana deposed. The Committee went through the other documents also and decided to summon Sh. Om Prakash Chautala, MLA for his deposition on 24th October, 2007 at 12.15 P.M. before the Committee.
30.	10th October, 2007	6	The Committee considered the Privilege issue against Sh. Om Prakash Chautala, MLA given notice of by Sh. Randeep Singh Surjewala, Parliamentary Affairs Minister, Haryana.
31.	17th October, 2007	3	The meeting adjourned for want of quorum.
32.	24th October, 2007	4	The meeting adjourned for want of quorum.
33.	31st October, 2007	6	The Committee considered the Privilege issue against Sh. Om Prakash Chautala, MLA given notice of by Sh. Randeep Singh Surjewala, Parliamentary Affairs Minister, Haryana. The Committee also decided to hold its meeting on 8-11-2008 at New Delhi.
34.	6th November, 2007	5	The Committee considered the Privilege issue against Sh. Om Prakash Chautala, MLA given notice of by Sh. Randeep Singh Surjewala, Parliamentary Affairs Minister, Haryana. The Committee also decided to hold its own meeting at Pauri (Garhwal) Uttarakhand on 22nd November, 2007 and on 23rd November, 2007.
35.	18th November, 2007 (New Delhi)	6	The Committee considered the Privilege issue against Sh. Om Prakash Chautala, MLA given notice of by Sh. Randeep Singh Surjewala, Parliamentary Affairs Minister, Haryana.
36.	20th November, 2007	6	(i) Papers placed before the Committee. (ii) The Committee decided that Sh. Om Prakash Chautala, MLA may be summoned before the Committee in its next meeting to be held on 28-11-2007 at 12.15 P.M. in connection with the privilege issue against him. The Committee further

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			decided that its own meeting to be held on 22nd November and 23rd November, 2007 at Pauri (Garhwal) be cancelled and all concerned may be informed accordingly.
37.	28th November, 2007	3	The meeting adjourned for want of quorum.
38.	5th December, 2007 (New Delhi)	6	The Committee decided that Sh. Om Prakash Chautala, MLA may be summoned before the Committee in its next meeting to be held on 19-12-2007 at 12.15 P.M. in connection with the privilege issue against him. The Committee also decided to hold its next own meeting at Haryana Bhawan, New Delhi on 14-12-2007 at 3.00 P.M.
39.	12th December, 2007	6	A.D. letter dated 16-11-2007 addressed to Sh. Om Prakash Chautala, MLA regarding giving permission to him to engage a counsel and other registered A.D. letter dated 21-11-2007 issued to Sh. Om Prakash Chautala, MLA to appear before the Privileges Committee on 28th November, 2007 at 12.15 P.M. which were received back undelivered from the postal authority were placed before the Committee. The Committee decided that if the summons issued on 10-12-2007 to Sh. Om Prakash Chautala, MLA are received back in this Secretariat undelivered then summons may again be sent through Deputy Commissioner, Sirsa for serving/affixing to Sh. Om Prakash Chautala, MLA at his residence.
40.	14th December, 2007 (New Delhi)	5	In the absence of the Chairperson (Sh. Karan Singh Dalal) Smt. Geeta Bhukkal a member of the Committee was chosen to preside over the meeting. The Committee considered the Privilege issue against Sh. Om Prakash Chautala, MLA given notice of by Sh. Randeep Singh Surjewala, Parliamentary Affairs Minister, Haryana.
41.	19th December, 2007	4	The meeting adjourned for want of quorum.
42.	24th December, 2007	2	The meeting adjourned for want of quorum.



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43.	2nd January, 2008	5	<p>The Committee considered the Privilege issue against Sh. Om Prakash Chautala, MLA given notice of by Sh. Randeep Singh Surjewala, Parliamentary Affairs Minister, Haryana.</p> <p>The Committee decided that Sh. Om Prakash Chautala, MLA may be issued Summons through Deputy Commissioner, Sirsa to appear before the Committee for Examination on 13-2-2008 at 12.15 P.M. in the Room No. 5 of Haryana Niwas, Sector-3, Chandigarh.</p>
44.	9th January, 2008	4	The meeting adjourned for want of quorum.
45.	16th January, 2008	9	<p>The Committee considered the Privilege issue against Sh. Om Prakash Chautala, MLA given notice of by Sh. Randeep Singh Surjewala, Parliamentary Affairs Minister, Haryana.</p> <p>The Committee decided to hold its next meeting on 25th January, 2008 at Haryana Bhawan, New Delhi.</p>
46.	22nd January, 2008	7	The Committee passed the Condolence Resolution on the sad demise of Sh. Dalip Singh Kadian, the father of Sh. Raghubir Singh Kadian, Hon'ble Speaker, Haryana Vidhan Sabha.
47.	25th January, 2008 (New Delhi)	5	The Committee considered the Privilege issue against Sh. Om Prakash Chautala, MLA given notice of by Sh. Randeep Singh Surjewala, Parliamentary Affairs Minister, Haryana.
48.	30th January, 2008	6	The Committee considered the Privilege issue against Sh. Om Prakash Chautala, MLA given notice of by Sh. Randeep Singh Surjewala, Parliamentary Affairs Minister, Haryana.
49.	6th February, 2008	7	The Committee considered the Privilege issue against Sh. Om Prakash Chautala, MLA given notice of by Sh. Randeep Singh Surjewala, Parliamentary Affairs Minister, Haryana.
50.	13th February, 2008	9	The Committee informally discussed the agenda fixed for the meeting and examined Sh. Ashok Aggarwal, Senior Advocate and Sh. Sher Singh Badshyami, Advocate Counsels for Sh. Om Prakash Chautala, MLA against

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			whom the privilege motion has been referred by the House to the Committee.
51.	20th February, 2008	7	<p>The Committee considered the Privilege issue against Sh. Om Prakash Chautala, MLA given notice of by Sh. Randeep Singh Surjewala, Parliamentary Affairs Minister, Haryana.</p> <p>The Committee confirmed the proceedings of the meetings of the Committee held on 10-10-07, 31-10-07, 6-11-07, 8-11-07, 20-11-07, 5-12-07, 12-12-07, 14-12-07, 2-1-08, 9-1-08, 16-1-08, 22-1-08, 25-1-08, 30-1-08 and 6-2-2008.</p>
52.	27th February, 2008	6	<p>The letter dated 26-2-2008 received from Sh. Sher Singh Advocate, engaged by Sh. Om Prakash Chautala, MLA addressed to the Secretary, Haryana Vidhan Sabha in which he has requested that the matter may kindly be adjourned on non-availability of Mr. Ashok Aggarwal, Senior Advocate, was placed before the Committee. The Committee considered the application and allowed it and further decided to summon Sh. Om Prakash Chautala, MLA in person as per rule to depose before the Committee on 26-3-2008 at 12.15 P.M. The Committee decided that summons may be served upon Sh. Om Prakash Chautala, MLA as per rule while he comes to attend the ensuing Budget Session and in case he does not attend the Budget Session then the summons may be got served through Deputy Commissioner, Sirsa and the Advocate engaged by Sh. Om Prakash Chautala, MLA may be informed of the decision taken by the Committee. The Committee also decided that the Advocate be allowed to inspect the record on any working day upto 26-3-2008 in the presence of Committee Officer.</p>
53.	3rd March, 2008	9	<p>The Committee considered the Privilege issue against Sh. Om Prakash Chautala, MLA given notice of by Sh. Randeep Singh Surjewala, Parliamentary Affairs Minister, Haryana.</p>

1	2	3	4
			<p>The Committee drafted and finalized the second Preliminary Report in respect of pending Privilege issue. Chairperson confirmed the proceedings of the meetings of the Committee held on 13-2-2008, 20-2-2008 & 27-2-2008.</p>
54:	26th March, 2008	7	<p>The Committee considered the letter dated 25th March, 2008 written by Sh. Om Prakash Chautala, MLA, addressed to the Secretary Haryana Vidhan Sabha Secretariat and the Committee declined the request of Sh. Om Prakash Chautala, MLA for dropping the proceedings of the motion against him.</p> <p>The Committee further directed to serve notice on Sh. Om Prakash Chautala, MLA to appear before the Committee on 23-4-2008 to explain his position in person for ignoring the notice Privileges Committee. The Chairperson confirmed the proceedings of the meeting held on 3-3-2008.</p>

HOUSE COMMITTEE

1. The House Committee of Haryana Vidhan Sabha Consisting of five members was nominated by the Hon'ble Speaker on 7th April, 2007. Thereafter, Shri Subhash Chodhary, MLA was nominated as Special Invitee on 18th April, 2007 to serve on the Committee.

2. Shri Azad Mohammad, Deputy Speaker was the Ex-officio Chairperson of the Committee.

3. The Committee held the 6 meetings including one in which the business could not be transacted for want of quorum.

4. The names of the members and number of meetings attended by each of them are given below in the following table :—

Sr.No.	Name of Members	Number of meetings attended
1.	Shri Azad Mohammad , M.L.A. Deputy Speaker.	3
2.	Shri Udai Bhan, M.L.A.	4
3.	Shri Shadi Lal Batra, M.L.A.	Nil
4.	Shri Jitender Singh Malik, M.L.A.	Nil
5.	Shri Sukhbir Singh Jaunpuria, M.L.A.	3
Special Invitee		
*1.	Shri Subhash Choudhary, M.L.A.	4

* Shri Subhash Choudhary, MLA, Special Invitee was nominated on 18-4-2007 to serve on the House Committee for the remaining period.

5. The dates of meetings held number of Members/Special Invitee present and business transacted in each meeting are given below :—

Sr. No.	Date of Meeting	Members Present	Business Transacted
1	2	3	4
1.	23rd April, 2007	2	<p>(i) The Joint Secretary welcomed the members of the House Committee and explained the scope and functions of the Committee.</p> <p>(ii) The Committee was informed that the area around the parking lot of Haryana MLAs Hostel, Sector-3, Chandigarh is full of wild grass and pits which gives very shabby looks. The Committee after discussion decided that pavement blocks may be got installed around the parking lot from the Engineering Department of Chandigarh Administration, Chandigarh.</p>
2.	7th May, 2007	2	<p>(i) In the absence of Chairperson (Shri Azad Mohammad), Shri Udai Bhan, a member of the Committee was chosen to preside over the meeting.</p> <p>(ii) At the outset, Chairperson, House Committee welcomed the members & officers of the Sister Committee of Bihar Legislative Council. Thereafter members of both the Committees discussed the matters of common interest & development activities of both the States. In the end, the Members of the Bihar Legislative Council thanked the Chairperson of the Committee for making the nice arrangement for the Committee at Chandigarh.</p>
3.	6th July, 2007	3	<p>The Committee met at the fixed time & date but the Chief Engineer, UT, Chandigarh did not turned up to attend the meeting nor made any request for not attending the meeting regarding discussion for the maintenance of Haryana MLAs Hostel Sector-3, Chandigarh. Therefore, the Committee decided that the explanation of the officer may be called for suitable action be taken against him under intimation to the Committee.</p>

1	2	3	4
4.	28th July, 2007 (New Delhi)	2	<p>(i) The Committee discussed about the steps to be taken for improvement in the MLAs Hostel and Flats.</p> <p>(ii) Letter No. DHOH/2007/3343 dated 9-7-2007 received from the Director, Hospitality Organisation regarding revision of rates was palced before the Committee. The Committee after discussion recommended the rates of Canteen.</p>
5.	19th September, 2007	3	<p>(i) In the absence of Ex-officio Chairperson (Shri Azad Mohammad, Deputy Speaker) Shri Udai Bhan, a member of the Committee was chosen to preside over the meeting.</p> <p>(ii) It was intimated to the Committee that Sh. Ramesh Kaushik, MLA and Sh. Dura Ram, MLA who were allotted MLAs Flats No. 30, SQ No. 14 and MLAs Flat No. 105, by draw of lots by the House Committee have now been appointed Chief Parliamentary Secretary and Parliamentary Secretary respectively and both flats are being vacated. The Committee was further informed that 24 applications are lying pending for allotment of flats. Therefore, the Committee considered all the pending applications and allotted MLA flat No. 105 & 30 to Shri Mahender Partap Singh, MLA and Shri Subhash Choudhary, MLA respectively, by draw of lots.</p>
6.	25th October, 2007	1	The business could not be transacted for want of quorum.

Proceedings.

A set of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

LIBRARY COMMITTEE

The Committee consisting of six Members was nominated by the Hon'ble Speaker on 7th April, 2008 for the year 2007-2008. Shri Ramesh Kumar Gupta, a Member was appointed as Chairperson of the committee.

The name of the members, of the Committee and the No. of the meetings attended by each of them out of the total 60 meetings held during the period under review are given below :—

Sr. No.	Name of the Members	Number of meetings attended
1.	Shri Ramesh Kumar Gupta, Chairperson	53
2.	Shri Dharampal Singh Malik, Member	45
3.	Shri Ishwar Singh Palaka, Member	57
4.	Shri Shiv Shanakar Bhardwaj, Member	16
5.	Shri Bharat Singh Beniwal, Member	58
6.	Shri Naresh Kumar Malik, Member	2

*Sh. K.L. Sharma, M.L.A. was appointed by the Hon'ble Speaker as Special Invitee w.e.f. 16-4-2008 to serve the Library Committee for the remaining period of year 2007-08.

*Sh. Dura Ram, M.L.A. was appointed by the Hon'ble Speaker as Special Invitee w.e.f. 8-5-2008 to serve the Library Committee for the remaining period of year 2007-08.

*Sh. Dura Ram, M.L.A. Special Invitee has been resigned from membership of Library Committee w.e.f. 5-9-2007 (A..N.) being appointed as Parliamentary Secretary to Government, Haryana.

The Committee selected the publication on different subjects. The value of publication purchased during the period of year 2007-2008 including the cost of Newspapers/Periodicals/magazines etc. was Rs. 87,789/- in addition to it, Govt. Publication worth Rs. 12,427/- were also purchased by the Committee.

Meeting held and Business Transacted

Details regarding the dates of meeting held number of meetings, number of members, including Special Invitees present and business transacted in each meeting are as given below :—

Sr. No.	Date	Number of Members	Business Transacted
1	2	3	4
1.	12th April, 2007	4	Welcome address by Sh. B.D. Soni, Under Secretary, H.V.S.
2.	18th April, 2007	6	Continuation of News papers, Magazine etc. for year 2007-08.
3.	26th April, 2007	5	Committee selected Two Books for the use of Library.
4.	30th April, 2007 New Delhi	6	The Committee select One book for the use of Library.

1	2	3	4
5.	1st May, 2007 New Delhi	5	Various steps to be taken for the improvement of the library.
6.	4th May, 2007	2	Books were placed before Committee, but Committee did not select any book.
7.	9th May, 2007	5	Committee selected Three books for the use of Library.
8.	14th May, 2007	4	Books were placed before Committee, but the Committee did not select any book.
9.	22nd May, 2007	3	In the absence of Chairperson Sh. Bharat Singh Beniwal choosen as Acting Chairperson and Committee Passed a condolence resolution to the untimely demise of Sh. Joginder Singh Hooda, elder brother of Sh. Bhupinder Singh Hooda, Chief Minister, Haryana. Committee also decide to hold its meeting on 7-6-07 at 11.00 AM at Haryana Bhawan, New Delhi.
10.	29th May, 2007	4	In the absence of Chairperson Sh. Bharat Singh Beniwal as Acting Chairperson, Books were placed before the Committee, but the Committee did not select any book.
11.	4th June, 2007	5	The Committee selected Three books for the use of Library.
12.	7th June, 2007 New Delhi	5	The Committee discussed about the various steps to be taken for the improvement of the Library of Haryana Vidhan Sabha.
13.	12th June, 2007	6	The Committee selected 1 Books for the use of Library.
14.	20th June, 2007	6	The Committee selected 2 Books for the use of Library.
15.	21th June, 2007 Bhakra Dam, Nangal (Punjab)	4	The Committee discussed about the various steps to be taken for the improvement of the Library, Haryana, Vidhan Sabha.
16.	27th June, 2007 New Delhi	3	-do-
17.	28th June, 2007 New Delhi	3	-do-

1	2	3	4
18.	6th July, 2007	4	(1) The Committee selected two Books for the use of Library. (2) The Committee confirmed the various proceeding of the meeting.
19.	11th July, 2007	4	Books were placed before the Committee, but Committee did not select any book.
20.	16th July, 2007 Shimla	4	The Committee discussed various steps to be taken for the improvement in the Library of the Haryana Vidhan Sabha.
21.	17th July, 2007 Shimla	4	Books were placed before the Committee for selection but the Committee did not select any book.
22.	18th July, 2007	5	The Committee selected 3 books for the use of Library.
23.	24th July, 2007	5	The Committee selected 2 books for the use of Library.
24.	30th July, 2007	4	The Committee selected 3 books for the use of Library.
25.	7th August, 2007	6	The Committee selected 3 books for the use of Library.
26.	13th August, 2007	4	(i) The Committee selected one book for the use of Library. (ii) The Chairperson confirmed the various proceeding of the meeting.
27.	21st August, 2007	7	The Committee selected two books for the use of Library, Haryana Vidhan Sabha.
28.	24th August, 2007 New Delhi	5	Books were placed before the Committee for selection but the Committee did not select any books.
29.	29th August, 2007	6	The Committee selected one book for the use of Library.
30.	5th September, 2007	7	The Committee selected two book for the use of Library.
31.	11th September, 2007	4	The Committee selected two book for the use of Library.
32.	25th September, 2007	3	Some books were placed before the Committee but the Committee did not select any books.
33.	3rd October, 2007	4	-do-

1	2	3	4
34.	10th October, 2007	6	Some Books were placed before the Committee but the Committee did not select any books.
35.	17th October, 2007 New Delhi	6	Books were placed before the Committee for selection but the Committee did not select any books.
36.	18th October, 2007 New Delhi	6	-do-
37.	24th October, 2004	4	-do-
38.	31th October, 2007	5	-do-
39.	6th November, 2007	4	The Committee selected two books for the use of library.
40.	14th November, 2007	4	Books were placed before the Committee for selection but the Committee did not select any books.
41.	20th November, 2007 Morni	4	-do-
42.	27th November, 2007	3	-do-
43.	5th December, 2007 New Delhi	5	Books were placed before the Committee, but the Committee did not select any book.
44.	11th December, 2007	6	-do-
45.	18th December, 2007	5	-do-
46.	27th December, 2007	4	-do-
47.	8th January, 2008	6	-do-
48.	10th January, 2008 New Delhi	4	The Committee discussed the tour programme to be undertaken by the Committee w.e.f: 10-1-08 to 23-1-08 to the States of Tamil Nadu, Port Blair and Karnataka.
49.	14th January, 2008 (Port Blair)	3	Books were placed before the Committee but the Committee did not select any books.
50.	16th January, 2008 Chennai	3	Due to unavoidable circumstances the Committee could not hold its meeting with the sister Committee of Tamil Nadu Legislative Assembly.
51.	19th January, 2008 Bangalore	3	Due to unavoidable circumstances the Committee could not hold its meeting with the sister Committee of Karnataka Legislative Assembly.

1	2	3	4
52.	23rd January, 2008 New Delhi	4	The Committee reviewed the tour programme undertaken by the Committee w.e.f. 10-1-08 to 23-1-08 to the States of Tamil Nadu, Port Blair and Karnataka.
53.	29th January, 2008	5	Books were placed before the Committee but the committee did not select any books.
54.	2nd February, 2008	5	-do-
55.	5th February, 2008	5	-do-
56.	12th February, 2008	5	-do-
57.	18th February, 2008 New Delhi	5	-do-
58.	27th February, 2008	4	The Chairperson confirmed the proceeding of the meeting.
59.	3rd March, 2008		Books were placed before the Committee but the Committee did not select any book.

COMMITTEE ON PETITIONS

The Committee consisting of seven Members of Haryana Vidhan Sabha was nominated by the Hon'ble Speaker on 7th April, 2007 and was notified in the official gazettee vide notification No. HVS/AIO/1/2007/27/2007.

Shri Ramesh Chander Kaushik was appointed as Chairpeson of the Committee by the Hon'ble Speaker.

The Committee held 62 meetings during the period under review.

The names of the members and number of meeting attended by each of them are shown in the following talbe.

Sr. No.	Name of the Member	Number of meeting Attended
*1.	Shri Ramesh Chander Kaushik	30
2.	Shri Mahinder Partap Singh	15
3.	Shri Rajender Singh Joon	50
4.	Shri Ram Kumar Gautam	57
5.	Shri Naresh Kumar Sharma	38
6.	Shri Ram Phal Chirana	60
7.	Shri Sukhbir Singh Rohat	41
*8.	Smt. Geeta Bhukal	22

Note :—On the resignation of Sh. Ramesh Chander Kaushik Chairpeson of the Committee on Petitions w.e.f. 5th September, 2007 on being appointed as Chief Parliamentary Secretary. Smt. Geeta Bhukal was nominated as a Chairpeson of the Committee on Petitions on 13th October, 2007 for the remaining period.

Meeting held and Business transacted.

The details showing dates and meeting held, the number of the Members present and business transacted at each meeting arc given below :—

Sr. No.	Date of Meeting	Number of Members Present	Business Transacted
1	2	3	4
1.	11th April, 2007	6	Welcome address to the Committee by the under Secretary.
2.	17th April, 2007	6	Consideration of papers placed before the Committee.

1	2	3	4
3.	20th April, 2007	5	Consideration of papers placed before the Committee.
4.	24th April, 2007	6	Consideration of representation received by the Committee.
5.	27th April, 2007 (Hr. Bhawan, New Delhi)	4	Consideration of representation received by the Committee.
6.	1st May, 2007	6	Consideration of papers placed before the Committee.
7.	8th May, 2007	6	The Committee Consider/Scrutinized the various representation received and Confirmation of the proceeding.
8.	16th May, 2007	6	Discussion on representation received by the Committee.
9.	22nd May, 2007	4	Condolence Resolution on the sad demise of Sh. Joginder Singh elder brother of Sh. B.S. Hooda, Chief Minister, Haryana.
10.	25th May, 2007 (Hr. Bhawan, New Delhi)	5	The Committee decided to undertake a study tour of Kullu & Manali.
11.	29th May, 2007	6	Consideration of representation received by the Committee.
12.	5th June, 2007	5	Discussion on the various representation received by the Committee.
13.	13th June, 2007	6	Consideration of representation received by the Committee.
14.	19th June, 2007	6	Consideration of papers placed before the Committee regarding study tour of Kullu and Manali.
15.	21st June, 2007 (Kullu)	4	Consideration of representation received by the Committee.
16.	22nd June, 2007 (Manali)	4	Consideration of the representation received by the Committee.
17.	25th June, 2007	3	Consideration of representation received by the Committee.
18.	28th June, 2007 (Hr. Bhawan, New Delhi)	6	Consideration of the representation received by the Committee.

1	2	3	4
19.	3rd July, 2007	7	Consideration of the representation received by the Committee and discussion on it.
20.	10th July, 2007	6	Condolence resolution on the sad demise of Sh. Chander Shekhar, former Prime Minister of India.
21.	18th July, 2007	7	Consideration of the representation received by the Committee and discussion on it.
22.	24th July, 2007	6	Consideration of the various representation received by the Committee.
23.	27th July, 2007	5	Consideration of papers placed before the Committee.
24.	31st July, 2007	5	Consideration of the representation received by the Committee and discussion on it.
25.	7th August, 2007	7	Confirmation of Proceedings.
26.	14th August, 2007	5	Consideration of the various representation received by the Committee and discussion held on these representations.
27.	17th July, 2007 (Hr. Bhawan, New Delhi)	6	Consideration of presentation received by the Committee & discussion held on the same.
28.	21st August, 2007	6	Confirmation of proceedings.
29.	29th August, 2007	4	Condolence resolution on the sad demise of Sh. B.D. Gupta, former Chief Minister of Haryana.
30.	4th September, 2007	4	Discussion on the representation received by the Committee.
31.	11th September, 2007	5	The Committee review the various representations/petitions.
32.	25th September, 2007	6	Discussion on the representation received by the Committee.
33.	3rd October, 2007	3	Consideration of Papers placed before the Committee.
34.	9th October, 2007	6	Consideration of papers placed before the Committee.

1	2	3	4
35.	16th October, 2007	2	Meeting adjourned for want of quorum.
36.	19th October, 2007 (Hr. Bhawan, New Delhi)	3	Consideration of the representation received by the Committee and discussion held on the same.
37.	23rd October, 2007	5	Discussion on the representation received by the Committee.
38.	31st October, 2007	4	Consideration of the representation received by the Committee and discussion held on it.
39.	5th November, 2007	3	Discussion on the representation received by the Committee.
40.	8th November, 2007	2	Meeting adjourned for want of quorum.
41.	12th November, 2007	4	Consideration of the representation received by the Committee.
42.	20th November, 2007	5	Consideration of Papers placed before the Committee.
43.	26th November, 2007	4	Consideration of the representation received by the Committee and discussed the same.
44.	28th November, 2007 (Hr. Bhawan, New Delhi)	4	Consideration of papers placed before the Committee.
45.	3rd December, 2007	4	Consideration of the representation received by the Committee and discussion held on the same.
46.	11th November, 2007	7	Consideration of the representation received by the Committee.
47.	18th December, 2007	7	Discussion on representation received by the Committee.
48.	24th December, 2007	6	Discussion on representation received by the Committee.
49.	28th December, 2007 (Hr. Bhawan, New Delhi)	4	The Committee scrutinized its previous discussion and decided to issue reminders.
50.	1st January, 2008	4	Confirmation of proceedings.
51.	8th January, 2008	6	Consideration of paper placed before the Committee.
52.	15th January, 2008	5	Consideration of the representation received by the Committee and discussion held on it.

1	2	3	4
53.	22nd January, 2008	6	The Committee passed Condolence resolution on the sad demise of Sh. Dalip Singh Kadian father of Hon'ble Speaker, Haryana Vidhan Sabha.
54.	25th January, 2008 (Hr. Bhawan, New Delhi)	3	Papers placed before the Committee.
55.	29th January, 2008	5	Consideration of the representation received by the Committee.
56.	5th February, 2008	6	Letter placed before the Committee.
57.	12th February, 2008	7	Consideration of papers placed before the Committee.
58.	15th February, 2008 (Hr. Bhawan, New Delhi)	5	Consideration of the representation received by the Committee and the discussion held on the same.
59.	19th February, 2008	6	Considered/discussed the representation placed before the Committee.
60.	26th February, 2008	5	Considered/discussed the representation received by the Committee.
61.	29th February, 2008	4	Considered/discussed the representation received by the Committee.
62.	3rd March, 2008	3	Confirmation of the proceedings.

RULES COMMITTEE

The Committee consisting of eight Members of the Haryana Vidhan Sabha was nominated by the Speaker on the 7th April, 2007 *vide* notification No. HVS-LA-80/2007/21, dated the 7th April, 2007.

(The Committee did not hold any meeting during the period under review.)

Sr. No.	Name of the Member	Designation
1.	Dr. Raghuvir Singh Kadian, Speaker	Ex-officio Chairperson
2.	Shri Bhajan Lal, M.L.A.	Member
3.	Shri Om Parkash Chautala, M.L.A.	Member
4.	Shri Shamsher Singh Surjewala, M.L.A.	Member
5.	Shri Anand Singh Dangi, M.L.A.	Member
6.	Shri Shadi Lal Batra, M.L.A.	Member
7.	Shri Tejender Pal Singh Mann, M.L.A.	Member
8.	Shri Raj Rani Poonam, M.L.A.	Member

BUSINESS ADVISORY COMMITTEE

The Business Advisory Committee which was nominated on 13th March, 2006, continued to function upto 6th September, 2006 and the same was ordered to continue by the Hon'ble Speaker on the 7th September, 2006 continued to function upto 25th February, 2007. The Committee which was ordered to continue on the 26th February, 2007 continued to function upto 29th August, 2007 and further the same was ordered to continue on the 30th August, 2007.

The Committee which was ordered to continue on 30th August, 2007 held one meeting i.e. on 17th September, 2007. The name of the Members of the Committee, Special Invitee and the meeting attended by each Member/Special Invitees are given below :—

Sr. No.	Name of the Members	Number of meeting(s) attended
1.	Dr. Raghuvir Singh Kadian, Speaker	1
2.	Ch. Bhupinder Singh Hooda, Chief Minister	1
3.	Ch. Birender Singh, Finance Minister	1
4.	Shri Randeep Singh Surjewala, Parliamentary Affairs Minister	1
5.	Shri Om Parkash Chautala, M.L.A.	—
6.	Shri Naresh Kumar, M.L.A. (Hassangarh)	1
7.	Shri Radhey Shyam, M.L.A.	1
	Special Invitee	
	Shri Azad Mohammad, Deputy Speaker	1

Report Presented

The following report was presented on the date noted against :—

Sr. No.	Subject matter	Date of Presentation
1	2	3
1.	Recommendation regarding allocation of time for transaction of Government Business for the meetings of the Haryana Vidhan Sabha held from 17th to 19th September, 2007 i.e. Obituary References ; Papers to be laid/re-laid on the Table of the House ; Presentation of First preliminary reports of the Committee of Priveleges ; Presentation, Discussion and Voting on Excess Demands over Grants and Appropriation for the year 2004-2005 ; Presentation of Supplementary Estimates (First Instalment) for the year 2007-2008 and the report of the Estimates Committee thereon; Discussion and	17th September, 2007

1	2	3
	Voting on Supplementary Estimates (First Instalment) for the year 2007-2008; The Haryana Appropriation Bill, 2007 in respect of Excess Demands over Grants and Appropriation for the year 2004-2005; The Haryana Appropriation Bill, 2007 in respect of Supplementary Estimates (First Instalment) for the year 2007-2008; and Legislative Business.	

The Committee which was ordered to continue on 30th August, 2007 continued to function upto 13th February, 2008 and the same was ordered to continue by the Hon'ble Speaker on the 14th February, 2008.

The Committee which was ordered to continue on 14th February, 2008 held two meetings on 7th and 19th March, 2008. The name of the Members of the Committee, Special Invitee and the meeting attended by each Member/Special Invitee are given below :—

Sr. No.	Name of the Members	Number of meeting(s) attended
1.	Dr. Raghuvir Singh Kadian, Speaker	2
2.	Ch. Bhupinder Singh Hooda, Chief Minister	2
3.	Ch. Birender Singh, Finance Minister	1
4.	Shri Randeep Singh Surjewala, Parliamentary Affairs Minister	1
5.	Shri Om Parkash Chautala, M.L.A.	—
6.	Shri Naresh Kumar, M.L.A. (Hassangarh)	2
7.	Shri Radhey Shyam, M.L.A.	1
	Special Invitee	
	Shri Azad Mohammad, Deputy Speaker	1

Report Presented

The following report was presented on the date noted against :—

Sr. No.	Subject matter	Date of Presentation
1	2	3
1.	Recommendation regarding allocation of time for transaction of Government Business for the meeting of the Haryana Vidhan Sabha held from 7th, 10th to 14th and 17th to 19th March, 2008 i.e. Obituary References ; Papers to be laid/re-laid on the Table of the House; Presentation of 2nd Preliminary Report of the Committee of Privileges; Discussion on Governor's Address; Resumption of discussion on Governor's Address; Presentation of Reports of Assembly Committees;	7th March, 2008

1

2

3

Non official Business; Presentation, Discussion and Voting on Supplementary Estimates (Second Instalment) for the year 2007-2008 and the Report of the Estimates Committee thereon; Resumption of Discussion on Governor's Address and Voting on Motion of Thanks; Presentation of Budget Estimates for the year 2008-2009; and General Discussion on Budget Estimates for the year 2008-2009.

2. Recommendation regarding allocation of time for transaction of Government Business, for the meetings of the Haryana Vidhan Sabha held from 20th and 24th to 28th March, 2008; i.e. Non-official Business; Resumption of discussion on Budget Estimates for the year 2008-2009; Resumption of discussion on Budget Estimates for the year 2008-2009 and reply by the Finance Minister thereon; Discussion and Voting on Demands for Grants on Budget Estimates for the year 2008-2009; Presentation of the Reports of Assembly Committees; The Haryana Appropriation Bill in respect of Budget Estimates for the year 2008-2009; and Legislative Business.

19th March,
2008

**COMMITTEE OF HARYANA VIDHAN SABHA ON
YAMUNA ACCORDS**

Having been authorized by the House in its meeting held on 19th September, 2007, the Committee consisting of 11 Members of the Haryana Vidhan Sabha was nominated by the Hon'ble Speaker vide notification No. HVS-LA-110/2007/61, dated 24th September, 2007.

The Committee held 5 meetings during the period w.e.f. 24th September, 2007 upto 24th May, 2008. The names of Members and number of meetings attended by each of them are shown in the following table :—

Sr. No.	Name of the Members	Number of meeting(s) attended
1.	Dr. Raghuvir Singh Kadian, Speaker	Chairperson 5
2.	Capt. Ajay Singh Yadav, Irrigation Minister,	Member Secretary 5
*3.	Shri Bhajan Lal, M.L.A.	Member —
4.	Shri S.S. Surjewala, M.L.A.	Member 3
5.	Ch. Birender Singh, Finance Minister	Member 3
6.	Ch. Phool Chand Mullana, M.L.A.	Member 4
7.	Smt. Rekha Rana, M.L.A.	Member —
8.	Shri Ram Kumar Gautam, M.L.A.	Member 4
9.	Shri Sukhbir Singh, M.L.A.	Member 2
10.	Shri Arjan Singh, M.L.A.	Member 5
11.	Shri Radhey Shyam Sharma, M.L.A.	Member 4
**12.	Shri A.C. Chaudhary, Technical Education Minister,	Member —

*Disqualified from the Membership of the House under the Tenth Schedule to the Constitution of India and the rules framed thereunder vide judgment of the Hon'ble Speaker dated 25-3-2008.

**Nominated as a Member to serve on the Committee in the vacancy caused due to disqualification of membership of Shri Bhajan Lal, Ex-M.L.A. vide notification No. HVS-LA-110/2007/23, dated 27-3-2008.

The dates of meeting and the Business transacted at each meeting are given below:—

Sr. No.	Date of Meeting	Business Transacted
1	2	3
1.	14th January, 2008	The Committee observed that the issues involve legal aspects and it would be desirable to take the opinion of the Advocate General, Haryana and L.R., Haryana.
2.	5th February, 2008	The Committee observed that Shri Bhajan Lal (the then M.L.A.) and Smt. Rekha Rana, MLA have not attended any meeting of the Committee as being Members. The Committee felt that it would be benefited by particularly participation of Shri Bhajan Lal, who was the then Chief Minister and had direct association with these Agreements and MoU. In view of this the committee decided that D.O. letters may be sent to Shri Bhajan Lal (the then MLA) and Smt. Rekha Rana, MLA by the Hon'ble Speaker to participate in its next meeting.
3.	27th February, 2008	<p>(i) It was decided that the Chairperson shall write letters once again to Shri Bhajan Lal (the then MLA) and Smt. Rekha Rana, MLA giving them a last opportunity for participation in the next meeting and the Haryana Vidhan Sabha shall be informed at their next sitting about the non-participation of these Members in the deliberations of the Committee.</p> <p>(ii) It was also decided that during the coming Session of Haryana Vidhan Sabha the Hon'ble Speaker may consider to give an opportunity to Indian National Lok Dal party to suggest the name of other Member from their party in place of Smt. Rekha Rana, if they so desire.</p> <p>(iii) The Committee was informed by the Convener of the Committee about the contents of the proceedings of the meeting held by the Upper Yamuna River Board at Central Water Commission under the Chairmanship of Chairman, Central Water Commission on 11-2-2008 regarding construction of storages on Yamuna and Committee noted the contents.</p> <p>(iv) The Committee noted these developments. It was agreed that the two draft Agreements signed by the then Chief Minister in 1994 regarding construction of Dams at Renuka and Kishau were</p>

against the interests of Haryana and illegal. The committee thought it appropriate that these Drafts should stand totally refuted by Haryana and should be considered as non-existent.

- (v) The Committee decided that the following information should be obtained from the State Government.
- (a) The record relating to the Cabinet meetings at which the Draft MoU of 1994 was approved and the other meeting at which the draft signed by the then Chief Minister was ratified.
 - (b) Names of Officers holding the posts of Chief Secretary, Secretary Irrigation and Engineer-in-Chief, Irrigation at the time of these two meetings.
 - (c) The Joint Secretary/Special Secretary concerned who recorded the Minutes of these Cabinet meetings.
 - (d) The names and designations of Haryana Government officers who were present when the then Chief Minister signed the 1994 MoU and the Draft Agreements relating to Renuka and Kishau Dams.
 - (e) The important aspects in which the MoU signed by the then Chief Minister in 1994 differed from the draft MoU approved by the Cabinet earlier.

4. 25th March, 2008

Papers placed before the Committee :

- (i) As desired by the Committee in its meeting held on 27-2-2008, record relating to the officers involved in MoU agreement, proceedings of the meeting of the Yamuna Accord and terms and conditions of the agreement, was placed before the Committee. It was informed by Shri R.N. Prashar, Financial Commissioner and Principal Secretary, Irrigation Department, Haryana that Mr. Dass was the Joint Secretary at that time. It was explained to the Committee that there were many differences between the MoU placed in the Cabinet and the MoU signed later on.
- (ii) The Committee desired to know that names of the officers present at the time Agreement signed so as to analyze the circumstances which led to signing of this agreement and desired that summons be sent to the then Chief Minister Shri Bhajan Lal

1

2

3

and those officers who were present at that time, to appear before the Committee.

5. 15th April, 2008

Oral examination of the following retired officers regarding the issues relating to MoU and Draft Agreements signed by the then Chief Minister in year 1994 for Renuka and Kishau Dams was conducted :—

- (i) Shri B.S. Ojha, IAS, Chief Secretary (Retd.)
- (ii) Shri M.C. Gupta, IAS, Chief Secretary (Retd.)
- (iii) Shri J.K. Duggal, IAS, Irrigation Secretary (Retd.)
- (iv) Shri J.P. Gupta, Engineer-in-Chief (Irrigation) (Retd.)
- (v) Shri R.N. Malik, Engineer-in-Chief (Retd.)
- (vi) Shri V.N. Grover, Chief Engineer (Retd.)

Report

The matter is still under examination of the Committee, therefore, the report has not been submitted so far.

Proceedings

A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

**COMMITTEE OF HARYANA VIDHAN SABHA TO EXAMINE THE
FIGURES OF WAIVED LOANS OF FARMERS IN HARYANA**

Having been authorized by the House in its meeting held on 13th March, 2008, the Committee consisting of 6 members of the Haryana Vidhan Sabha was nominated by the Hon'ble Speaker vide notification No. HVS-LA-87/2008-09, dated 14th March, 2008.

The Committee held 3 meetings during the period w.e.f. 14-3-2008 to 28-3-2008. The name of Members and number of meetings attended by each of them are shown in the following table :—

Sr.No.	Name of Member	Number of Meeting(s) Attended
1.	Shri Mange Ram Gupta, Transport and Education Minister, Chairperson	3
2.	Shri Phool Chand Mullana, M.L.A.	Member 1
3.	Shri Karan Singh Dalal, M.L.A.	Member 3
4.	Shri Tejender Pal Singh, M.L.A.	Member 3
5.	Shri Ishwar Singh Plaka, M.L.A.	Member 3
6.	Shri Arjan Singh, M.L.A.	Member 2

The dates of meeting and the Business transacted at each meeting are given below :—

Sr. No.	Date of Meeting	Business Transacted
1.	19th March, 2008	<ol style="list-style-type: none"> Oral Evidence of Shri Randeep Singh Surjewala, Parliamentary Affairs Minister in connection with the figures of waiving of long term and short term loans and as to whether the contra figures of loan waived quoted by Shri Randeep Singh Surjewala, Parliamentary Affairs Minister on 13-3-2008 on the floor of the House are correct or not ? Its effect. (i) Oral Evidence of the representatives of Cooperation Department as to what is the amount of long term/short term loan waived during the Chief Ministership of Late Ch. Devi Lal in 1987-88 as also under the 1990 Central Scheme qua Haryana's share. Whether Shri Om Prakash Chautala, MLA made incorrect claim of loan

waived during his speech on Governor's Address on 12-3-2008 on the floor of the House? If so, its effect thereof.

- (ii) Whether the contra figures of loan waived quoted by Shri Randeep Singh Surjewala, Parliamentary Affairs Minister on 13-3-2008 on the floor of the House are correct or not? Its effect.

3. Papers placed before the Committee:

- (i) Letter No. L&B/HDB/2008/30097, dated 18-3-2008 regarding correctness of figures of Haryana State Cooperative Agriculture and Rural Development Bank Limited was placed before the Committee.
- (ii) The Documentary evidence submitted by the representatives of the HARCO Bank to corroborate the correctness of the figures was placed before the Committee.
- (iii) The request sent by Shri Om Prakash Chautala, M.L.A. wherein he explained that due to pre-fixed engagement, he is unable to attend the meeting on 19-3-2008 as he will be going to Delhi on 19-3-2008.

4. The Committee decided that the Financial Commissioner & Principal Secretary to Government, Haryana, Finance Department and the Managing Director of Haryana Harijan Kalyan Nigam as well as Haryana Backward Classes Kalyan Nigam may be directed to appear before the Committee for submitting the information regarding waiving off loans as per loan waiving scheme applicable in 1987-88 as well as under the Central Scheme of 1990.

2. 25th March, 2008

1. Oral Evidence of the representatives of the Finance Department in the matter regarding waiving off total loans during the year 1987-88 as also the 1990 Central Scheme Qua Haryana's Share.
2. The information communicated vide letter No. 1126-1FD1-2008, dated 24-3-2008 received from the Financial Commissioner & Principal Secretary to Government, Haryana, Finance Department regarding long term/short term loans waived during 1987 and 1990 for farmers of Haryana relating to HARCO Bank, and Commercial Banks, was placed before the Committee.

1	2	3
		<p>3. Keeping in view of the request, dated 25-3-2008 of Shri Om Prakash Chautala, M.L.A. the Committee desired that the notice alongwith a copy of speech delivered by Shri Om Prakash Chautala, M.L.A. on Governor's Address on 12-3-2008 be sent to him to appear before the Committee on 26-3-2008 for tendering his evidence in this regard and it will be last opportunity to Shri Om Prakash Chautala, M.L.A. to tender his evidence.</p>
3.	26th March, 2008	<p>1. Oral Evidence of the representatives of the Haryana Scheduled Castes Finance & Development Corporation Ltd. and the Backward Classes & Economically Weaker Sections Kalyan Nigam in the matter regarding waiving off total loans during the year 1987-88 as also the 1990 Central Scheme Qua Haryana's Share.</p> <p>2. The information dated 26-3-08 submitted by the Backward Classes & Economically Weaker Sections Kalyan Nigam and the Haryana Scheduled Castes Finance & Development Corporation Ltd. regarding the figures of waived loans of farmers in Haryana, were placed before the Committee.</p> <p>3. The Committee was not convinced with the short reply dated 26-3-2008 of Shri Om Prakash Chautala, M.L.A. wherein he explained the reason of non appearance before the Committee.</p> <p>4. The Committee finalized and drafted its Report and authorized the Hon'ble Chairperson to present the same to the House.</p>

Report Presented

The Committee presented its Report on 28-3-2008 to the House.

Proceedings

A record of proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

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